

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/11/2025

| SL | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|----|--|---|------------------------------|--|
| 1  | D-BLAPL/36320/2025<br>BLAPL/12434/2025 | SRIKANT DHADAKA<br>VS<br>STATE OF ODISHA                | T. NARAYANA MURTY<br>VS      | POTTANGI /138 /2025<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000130/2025           |
| 2  | D-BLAPL/36339/2025<br>BLAPL/12435/2025 | RAJU SAHU<br>VS<br>STATE OF ODISHA                      | PRASANTA KUMAR ROUTRAY<br>VS | JONK /95 /2025<br>SPECIAL JUDGE,NAWAPARA(Nuapada )<br>SA/0000018/2025              |
| 3  | D-BLAPL/36350/2025<br>BLAPL/12436/2025 | PAPU @ SANDEEP DIGAL<br>VS<br>STATE OF ODISHA           | SATYABRATA DASH<br>VS        | PHULBANI TOWN /194 /2018<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000046/2018 |
| 4  | D-BLAPL/36351/2025<br>BLAPL/12437/2025 | SIPAN @ SIPUN DAS<br>VS<br>STATE OF ODISHA              | SURESH KUMAR JENA<br>VS      | BHANDARIPOKHARI /355 /2023<br>A.D.J.,BHADRAK(Bhadrak )<br>ST/0000083/2024          |
| 5  | D-BLAPL/36355/2025<br>BLAPL/12438/2025 | DASARATH JEYPURIA<br>VS<br>STATE OF ODISHA              | AMULYA RATNA PANDA<br>VS     | SEMILLIGUDA /135 /2025<br>JMFC, SEMILLIGUDA(Koraput)<br>GR/0000269/2025            |
| 6  | D-BLAPL/36321/2025<br>BLAPL/12439/2025 | NABBAJEET BIRA @ NABAJIT BEERO<br>VS<br>STATE OF ODISHA | SUCHIT KUMAR NAYAK<br>VS     | / /0<br>SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)<br>2(A)CC/0000016/2025               |
| 7  | D-BLAPL/36061/2025<br>BLAPL/12440/2025 | HUSSEN KHAN @ PETU<br>VS<br>STATE OF ODISHA             | JAGABANDHU SAHU<br>VS        | PAIKMAL /241 /2025<br>A.D.J.,PADAMPUR(Bargarh )<br>Spl/0000054/2025                |
| 8  | D-BLAPL/36326/2025<br>BLAPL/12441/2025 | PRAMOD BEHERA<br>VS<br>STATE OF ODISHA                  | MANAS KUMAR CHAND<br>VS      | TANGI (KHURDA) /511 /2024<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000392/2024       |
| 9  | D-BLAPL/36245/2025<br>BLAPL/12442/2025 | SAROJ DAS @ JITU<br>VS<br>STATE OF ODISHA               | TANMAYA KUMAR MOHANTY<br>VS  | Maitri Vihar PS /205 /2023<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0001002/2023    |
| 10 | D-BLAPL/36330/2025<br>BLAPL/12443/2025 | SRIHARI SWAIN<br>VS<br>STATE OF ODISHA                  | BIKASH CHANDRA PARIJA<br>VS  | JONK /252 /2025<br>SPECIAL JUDGE,NAWAPARA(Nuapada )<br>SA/0000080/2025             |
| 11 | D-BLAPL/36238/2025<br>BLAPL/12444/2025 | BIPIN DUNGDUNG<br>VS<br>STATE OF ODISHA                 | BISWARANJAN DALAI<br>VS      | TALSARA /223 /2025<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH<br>GR/0001261/2025      |

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|----|--|---|------------------------------|--|
| 12 | D-BLAPL/35468/2025<br>BLAPL/12445/2025 | SUBRAT PATTANAİK<br>VS<br>STATE OF ODISHA                                   | DEBIDUTTA MOHAPATRA<br>VS    | Maitri Vihar PS /107 /2025<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000139/2025              |
| 13 | D-BLAPL/35510/2025<br>BLAPL/12446/2025 | DAKOJI VENKAT RAO<br>VS<br>STATE OF ODISHA                                  | BIPLAB KUMAR DASH<br>VS      | PARLAKHEMUNDI /341 /2024<br>DISTRICT AND SESSIONS JUDGE,GAJA<br>ST/0000041/2025            |
| 14 | D-BLAPL/35838/2025<br>BLAPL/12447/2025 | RABIN SINGH<br>VS<br>STATE OF ODISHA  | ARUN KUMAR BEHERA<br>VS      | NILGIRI /87 /2025<br>AD-HOC A.D.J.(FTSC),BALASORE(Balesh<br>ST/0000140/2025                |
| 15 | D-BLAPL/35745/2025<br>BLAPL/12448/2025 | DEBA PRASAD @ BABA @ SAMANTA @ DEBA PRASAD SAMANTA<br>VS<br>STATE OF ODISHA | ACHYUTANANDA PATTANAİK<br>VS | JENAPUR /400 /2025<br>J.M.F.C.,CHANDIKHOLE(Jajapur )<br>CT/0002280/2025                    |
| 16 | D-BLAPL/35840/2025<br>BLAPL/12449/2025 | SAKTI SINGH @ SAKTI SINGH SEKHAYAT<br>VS<br>STATE OF ODISHA                 | GOKULANANDA SAHU<br>VS       | JONK /95 /2025<br>SPECIAL JUDGE,NAWAPARA(Nuapada )<br>SA/0000018/2025                      |
| 17 | D-BLAPL/35661/2025<br>BLAPL/12450/2025 | SANJAY KUMAR MALLICK<br>VS<br>STATE OF ODISHA(VIG.)                         | AMULYA RATNA PANDA<br>VS     | VIGILANCE PS (BERHAMPUR) /35 /2017<br>SPECIAL JUDGE (VIGILANCE), PHULBA<br>GR/0000011/2017 |
| 18 | D-BLAPL/35990/2025<br>BLAPL/12451/2025 | SABIR KUMAR KAMILA<br>VS<br>STATE OF ODISHA                                 | SHASHANKA SEKHAR PANDA<br>VS | SIMULIA /143 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0000482/2025                          |
| 19 | D-BLAPL/36065/2025<br>BLAPL/12452/2025 | ANIL KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                  | DEBASIS SARANGI<br>VS        | CYBER CRIME AND ECONOMIC OFFEN<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0002006/2025            |
| 20 | D-BLAPL/35999/2025<br>BLAPL/12453/2025 | SABIR KUMAR KAMILA<br>VS<br>STATE OF ODISHA                                 | SHASHANKA SEKHAR PANDA<br>VS | SIMULIA /243 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0000735/2025                          |
| 21 | D-BLAPL/36276/2025<br>BLAPL/12454/2025 | KISHORE JENA<br>VS<br>STATE OF ODISHA                                       | SOUBHAGYA KUMAR DASH<br>VS   | ADVA /38 /2021<br>SPECIAL JUDGE,GAJAPATI(Gajapati )<br>Spl/0000048/2021                    |
| 22 | D-BLAPL/36341/2025<br>BLAPL/12455/2025 | SAROJ KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                  | AMITAV TRIPATHY<br>VS        | BELLAGUNTHA /114 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC<br>GR/0000358/2025           |
| 23 | D-BLAPL/36345/2025                     | PANDURU KANHAR  | AMULYA RATNA PANDA           | PHIRINGIA /108 /2025   |

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|----|--|--|--------------------------------|---|
|    | BLAPL/12456/2025                       | VS<br>STATE OF ODISHA                                | VS                             | SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000084/2025  |
| 24 | D-BLAPL/36001/2025<br>BLAPL/12457/2025 | SABIR KUMAR KAMILA<br>VS<br>STATE OF ODISHA          | SHASHANKA SEKHAR PANDA<br>VS   | SIMULIA /387 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0001266/2025                             |
| 25 | D-BLAPL/36050/2025<br>BLAPL/12458/2025 | PAPU @ ANIRUDHA NAIK<br>VS<br>STATE OF ODISHA        | CHIRANJIB ROUT<br>VS           | N.T.P.C. /140 /2024<br>A.D.J.,TALCHER(Anugul )<br>CT/0000158/2025                             |
| 26 | D-BLAPL/36164/2025<br>BLAPL/12459/2025 | RABINDRA JAGADALA<br>VS<br>STATE OF ODISHA           | SANJUKTA MUNDA<br>VS           | //<br>SPL.JUDGE SAMBALPUR(Sambalpur)<br>TR/0000143/2025                                       |
| 27 | D-BLAPL/36312/2025<br>BLAPL/12460/2025 | GOBARA @ SUBASH SETHY<br>VS<br>STATE OF ODISHA       | DEEPAK KU SAHOO<br>VS          | KUDANAGARI /214 /2025<br>A.D.J.,KENDRAPARA(Kendrapara )<br>ST/0000057/2025                    |
| 28 | D-BLAPL/35155/2025<br>BLAPL/12461/2025 | RAJ KISHORE BHAKTA<br>VS<br>STATE OF ODISHA          | SATYANARAYAN MISHRA<br>VS      | BHAWANIPATNA TOWN /270 /2025<br>SPECIAL JUDGE(POCSO),BHAWANIPATNA<br>Spl/0000702/2025         |
| 29 | D-BLAPL/36077/2025<br>BLAPL/12462/2025 | HARIHARA MOHANTY<br>VS<br>STATE OF ODISHA            | LALATENDU SAMANTARAY<br>VS     | PURUSHOTTAMPUR /314 /2022<br>A.D.J.,CHATRAPUR(Ganjam)<br>ST/0000029/2023                      |
| 30 | D-BLAPL/36347/2025<br>BLAPL/12463/2025 | BAIJANTI BARIK @ BAIJAYANTI<br>VS<br>STATE OF ODISHA | ARIJEET MISHRA<br>VS           | BOIPARIGUDA /102 /2025<br>DISTRICT & SESIONS JUDGE,JEYPORE(Odisha)<br>CT/0000099/2025         |
| 31 | D-BLAPL/36348/2025<br>BLAPL/12464/2025 | CHANDAN MALLICK<br>VS<br>STATE OF ODISHA             | AMITAV TRIPATHY<br>VS          | KHAJURIPADA /245 /2025<br>S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI<br>CT/0001225/2025          |
| 32 | D-BLAPL/36446/2025<br>BLAPL/12465/2025 | BHIMA DAS<br>VS<br>STATE OF ODISHA                   | JYOTIRMAYA SAHOO<br>VS         | RAMBHA (KHALLIKOTE) /867 /2025<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE<br>GR/0002506/2025 |
| 33 | D-BLAPL/36443/2025<br>BLAPL/12466/2025 | PRAKASH PRADHAN @ MUKTA<br>VS<br>STATE OF ODISHA     | BHAWANI SANKAR PANIGRAHI<br>VS | TANGI (KHURDA) /774 /2023<br>2ND A.D.J,KHURDA(Khordha )<br>ST/0000155/2024                    |
| 34 | D-BLAPL/36447/2025<br>BLAPL/12467/2025 | ROJI PATRA<br>VS<br>STATE OF ODISHA                  | SURYANARAYAN PANIGRAHI<br>VS   | BHARATPUR PS /717 /2024<br>2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR                             |

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|----|--|---|-------------------------------|---|
| 35 | D-BLAPL/34540/2025<br>BLAPL/12468/2025 | STATE OF ODISHA<br>RABINDRA BISWAL<br>VS                            | RABINDRA PRASAD PATNAIK<br>VS | CT/0000098/2025<br>INDUASTRIAL,NISA /205 /2025<br>SPECIAL JUDGE(VIGILANCE),ANGUL(A            |
| 36 | D-BLAPL/36646/2025<br>BLAPL/12469/2025 | STATE OF ODISHA<br>SANJIT KHATUA<br>VS                              | SURYA KANTA PRADHAN<br>VS     | CT/0000553/2025<br>BARGARH /170 /2025<br>SPECIAL JUDGE,BARGARH(Bargarh )                      |
| 37 | D-BLAPL/36449/2025<br>BLAPL/12470/2025 | STATE OF ODISHA<br>MUNA @ GOPAL JENA @ GOPAL KRUSHNA JENA<br>VS     | DEVASHIS PANDA<br>VS          | SpI/0000019/2025<br>JALESWAR /545 /2023<br>J.M.F.C.,JALESWAR(Baleshwar)                       |
| 38 | D-BLAPL/36058/2025<br>BLAPL/12471/2025 | STATE OF ODISHA<br>HASAN KHAN<br>VS                                 | AMITAV TRIPATHY<br>VS         | CT/0000626/2023<br>PADAMPUR /261 /2025<br>S.D.J.M.,PADAMPUR(Bargarh )                         |
| 39 | D-BLAPL/35403/2025<br>BLAPL/12472/2025 | STATE OF ODISHA<br>DULA MADI<br>VS                                  | JUGALA KISHORE PANDA<br>VS    | GR/0000950/2025<br>PODIA PS /43 /2022<br>DISTRICT AND SESSIONS JUDGE,MALK                     |
| 40 | D-BLAPL/36067/2025<br>BLAPL/12473/2025 | STATE OF ODISHA<br>MANGAL @ BHASKA @ TALA MURMU<br>VS               | KULDEEP MOHANTY<br>VS         | CT/0000096/2022<br>BADAMPAHAD /117 /2023<br>A.D.J.,RAIRANGAPUR(Mayurbhanj)                    |
| 41 | D-BLAPL/36072/2025<br>BLAPL/12474/2025 | STATE OF ODISHA<br>SANTOSH NAYAK<br>VS                              | AMIT KUMAR PATRA<br>VS        | ST/0000039/2025<br>/ /0<br>SPECIAL JUDGE,BALLIGUDA(Kandham                                    |
| 42 | D-BLAPL/35886/2025<br>BLAPL/12475/2025 | STATE OF ODISHA<br>CHIDANANDA BEERO<br>VS                           | DIBYAJYOTI SAHOO<br>VS        | 2(A)CC/0000051/2025<br>PATTAPUR (DIGAPAHANDI) /429 /2025<br>A.D.J. CUM SPECIAL JUDGE,BERHAMPI |
| 43 | D-BLAPL/36450/2025<br>BLAPL/12476/2025 | STATE OF ODISHA<br>RAJA @ RAJESH CHANDRA MAJHI<br>VS                | SANJIB KUMAR BHANJADEO<br>VS  | SpI/0000055/2025<br>INDUSTRIAL ESTATE PS /267 /2025<br>SPECIAL JUDGE (NDPS),KHURDA(Khor       |
| 44 | D-BLAPL/36454/2025<br>BLAPL/12477/2025 | STATE OF ODISHA<br>BAPUNI @ SANDEEP KUMAR SWAIN<br>VS               | ARUN KUMAR DAS<br>VS          | TR/0000131/2025<br>DHENKANAL TOWN /546 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL           |
| 45 | D-BLAPL/36465/2025<br>BLAPL/12478/2025 | STATE OF ODISHA<br>MANAMOHAN SAMAL @ DOLIA<br>VS<br>STATE OF ODISHA | BISWA PRAKASH DHAL<br>VS      | GR/0001151/2025<br>JAGATPUR /416 /2025<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0000990/2025 |

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|----|--|--|-------------------------------|--|
| 46 | D-BLAPL/35628/2025<br>BLAPL/12479/2025 | RAMAKANTA NAYAK<br>VS<br>STATE OF ODISHA               | SAYED ADBUL HAFIZ<br>VS       | RAJKANIKA /288 /2024<br>J.M.F.C,AUL(Kendrapara )<br>GR/0000688/2024                        |
| 47 | D-BLAPL/36470/2025<br>BLAPL/12480/2025 | BISWARANJAN DAS @ SOBIT<br>VS<br>STATE OF ODISHA       | PRAFULLA KUMAR BISWAL<br>VS   | AUL /343 /2025<br>J.M.F.C,AUL(Kendrapara )<br>GR/0000846/2025                              |
| 48 | D-BLAPL/35856/2025<br>BLAPL/12481/2025 | AJMIR MONDAL<br>VS<br>STATE OF ODISHA                  | SURYAKANTA DWIBEDI<br>VS      | EOW,BHUBANESWAR /5 /2024<br>PRESIDING OFFICER, O.P.I.D. COURT,B<br>CT/0000008/2024         |
| 49 | D-BLAPL/36074/2025<br>BLAPL/12482/2025 | RAMAKANTA MISHRA @ BACHUN<br>VS<br>STATE OF ODISHA     | JAGABANDHU SAHU<br>VS         | PADAMPUR /49 /2025<br>A.D.J.,PADAMPUR(Bargarh )<br>Spl/0000009/2025                        |
| 50 | D-BLAPL/36385/2025<br>BLAPL/12483/2025 | CHATURBHUJA ROUT<br>VS<br>STATE OF ODISHA              | ROHIT RANJAN RAY<br>VS        | JHARSUGUDA /488 /2025<br>S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS<br>CT/0002241/2025            |
| 51 | D-BLAPL/36110/2025<br>BLAPL/12484/2025 | PINTU @ DUSMANTA SAHOO @ SAHU<br>VS<br>STATE OF ODISHA | CHIRANJIB ROUT<br>VS          | N.T.P.C. /140 /2024<br>A.D.J.,TALCHER(Anugul )<br>CT/0000158/2025                          |
| 52 | D-BLAPL/36367/2025<br>BLAPL/12485/2025 | BAPUNI @ SANDEEP KUMAR SWAIN<br>VS<br>STATE OF ODISHA  | ARUN KUMAR DAS (1)<br>VS      | DHENKANAL TOWN /404 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>GR/0000871/2025        |
| 53 | D-BLAPL/36374/2025<br>BLAPL/12486/2025 | RANJAN KUMAR BEHERA<br>VS<br>STATE OF ODISHA           | PRASANTA KUMAR SAHOO<br>VS    | / /0<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000010/2025                               |
| 54 | D-BLAPL/36075/2025<br>BLAPL/12487/2025 | FAGUNU @ DAMBARU KHARSEL<br>VS<br>STATE OF ODISHA      | SHIBANI SHANKAR PRADHAN<br>VS | BELPARA /324 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH<br>GR/0001413/2025               |
| 55 | D-BLAPL/36380/2025<br>BLAPL/12488/2025 | BABITA NAIK<br>VS<br>STATE OF ODISHA                   | JUGALA KISHORE PANDA<br>VS    | G.R.P.S. (TITILAGARH) /106 /2025<br>SPECIAL JUDGE, KANTABANJI(Balangir<br>Spl/0000013/2025 |
| 56 | D-BLAPL/36459/2025<br>BLAPL/12489/2025 | BAPUNI @ SANDEEP KUMAR SWAIN<br>VS<br>STATE OF ODISHA  | ARUN KUMAR DAS<br>VS          | DHENKANAL TOWN /545 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>GR/0001150/2025        |
| 57 | D-BLAPL/36462/2025                     | SUNIL BEHERA   | PRASANTA KUMAR SAHOO          | PURIGHAT /254 /2025  |

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|----|--|---|-----------------------------|---|
|    | BLAPL/12490/2025                       | VS<br>STATE OF ODISHA                                     | VS                          | S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000634/2025                        |
| 58 | D-BLAPL/35264/2025<br>BLAPL/12491/2025 | GURUBA SING<br>VS<br>STATE OF ODISHA                      | PRAVASH CHANDRA JENA<br>VS  | //<br>C.J.M.,BALASORE(Baleshwar)<br>2(B)CC/0000176/2025                   |
| 59 | D-BLAPL/36279/2025<br>BLAPL/12492/2025 | SUMAN SETHY<br>VS<br>STATE OF ODISHA                      | SATYANARAYAN MISHRA<br>VS   | BAIDYANATHPUR /537 /2025<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0002906/2025 |
| 60 | D-BLAPL/35401/2025<br>BLAPL/12493/2025 | LALATENDU MALLIK<br>VS<br>STATE OF ODISHA                 | ASISH KUMAR RAY<br>VS       | BARI RAMACHANDRA /395 /2025<br>JMFC, BARIPAL(Jajapur )<br>CT/0000173/2025 |
| 61 | D-BLAPL/36406/2025<br>BLAPL/12494/2025 | AJAY NAYAK<br>VS<br>STATE OF ODISHA                       | BIJAY KUMAR BEHERA<br>VS    | //<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh)<br>TR/0000132/2025             |
| 62 | D-BLAPL/36393/2025<br>BLAPL/12495/2025 | NURU @ SK NURUDDIN<br>VS<br>STATE OF ODISHA               | GURUPRASAD BEHERA<br>VS     | BANGRIPOSI /308 /2025<br>J.M.F.C.,BARIPADA(Mayurbhanj)<br>CT/0001070/2025 |
| 63 | D-BLAPL/36081/2025<br>BLAPL/12496/2025 | TUBULA TAKRI<br>VS<br>STATE OF ODISHA                     | BIJAYA KUMAR RAGADA<br>VS   | KORAPUT TOWN /193 /2025<br>S.D.J.M.,KORAPUT(Koraput)<br>GR/0000710/2025   |
| 64 | D-CMAPL/46110/2025<br>CMAPL/338/2025   | KRITAN BIHARI PRADHAN<br>VS<br>STATE OF ODISHA            | NIRANJAN PRASAD PATRA<br>VS | //<br>(<br>//   |
| 65 | D-CMP/47926/2025<br>CMP/1892/2025      | KARUNAKAR PANIGRAHI<br>VS<br>UMESH CHANDRA MISHRA         | TUSAR KUMAR MISHRA<br>VS    | //<br>CIVIL JUDGE (SD),ROURKELA(Sundarga)<br>EC/0000002/2025              |
| 66 | D-CMP/48503/2025<br>CMP/1893/2025      | AMBIKA BEHERA<br>VS<br>MADHABI SINGH@BEHERA               | TUSAR KUMAR MISHRA<br>VS    | //<br>A.D.J.,KUCHINDA(Sambalpur)<br>CVREV/0000002/2025                    |
| 67 | D-CMP/48517/2025<br>CMP/1894/2025      | KSHITISH CHANDRA TRIPATHY<br>VS<br>DURGA PRASAD PANIGRAHI | DEVAVRAT DEVESH<br>VS       | //<br>CIVIL JUDGE (SD),BHUBANESWAR(Kh)<br>CS/0001542/2023                 |
| 68 | D-CMP/32440/2025<br>CMP/1895/2025      | GAJENDRA NATH BEHERA<br>VS                                | PRAKASH RANJAN BARIK<br>VS  | //<br>CIVIL JUDGE (SD),UDALA(Mayurbhanj)                                  |

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|----|---------------------------------------|--|--------------------------|---|
| 69 | D-CMP/48402/2025<br>CMP/1896/2025     | BHABANI SHANKAR BEHERA<br>PRAMILA TRIPATHY<br>VS<br>DIBYASHI DIBYADARSHINI DAS                                   | ASHOK KUMAR SAHOO<br>VS  | CS/0000074/2016<br>//<br>A.D.J.,KENDRAPARA(Kendrapara )<br>Fao/0000026/2025 |
| 70 | D-CMP/48524/2025<br>CMP/1897/2025     | SUNITA CHOUDHURY<br>VS<br>GOURI SHANKAR RATH   | DEVAVRAT DEVESH<br>VS    | //<br>CIVIL JUDGE (SD),BHUBANESWAR(Kh<br>CS/0001839/2023                    |
| 71 | D-CMP/47220/2025<br>CMP/1898/2025     | TILOTTAMA SENDHA<br>VS<br>SUBAS CHANDRA SENDHA   | GOPAL PRASAD JENA<br>VS  | //<br>A.D.J.,BALASORE(Baleshwar)<br>Fao/0000085/2025                        |
| 72 | D-CONTC/44436/2025<br>CONTC/5702/2025 | PRATIVA ACHARYA<br>VS<br>ARVIND AGRAWAL,IAS,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF HIGHER EDUCATION,ODISHA    | ADV.<br>VS               | //<br>()  |
| 73 | D-CONTC/45846/2025<br>CONTC/5703/2025 | BULU DAKUA<br>VS<br>AJAYA KUMAR PATRA,DIST. EDUCATION OFFICER, GANJAM CIRCLE                                     | ADV.<br>VS               | //<br>()  |
| 74 | D-CONTC/48231/2025<br>CONTC/5704/2025 | DR.BISWAJIT RATH<br>VS<br>SUNITA SINGH,OAS,REGISTRAR SRIRAM CHANDRA BHANJ DEO UNIVERSITY, BARIPADA,MAYURBHANJ    | ADV.<br>VS               | //<br>()  |
| 75 | D-CONTC/48247/2025<br>CONTC/5705/2025 | BHAGABATI MAHAR<br>VS<br>ASWATHY S.,IAS,COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA | ADV.<br>VS               | //<br>()  |
| 76 | D-CONTC/48248/2025<br>CONTC/5706/2025 | ANNADA PRASAD TRIPATHY<br>VS<br>KALI PRASANNA MOHAPATRA,IAS  | ADV.<br>VS               | //<br>()  |
| 77 | D-CONTC/48254/2025<br>CONTC/5707/2025 | MANAS KUMAR MOHANTA<br>VS<br>CHAKRAVARTITI SINGH RATHORE,IAS, DIRECTOR TECHNICAL EDUCATION AND TRAINING, ODISHA  | ADV.<br>VS               | //<br>()  |
| 78 | D-CONTC/48255/2025<br>CONTC/5708/2025 | RAMESH NAIK<br>VS<br>CHANCHAL RANA,IAS,COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION                           | ADV.<br>VS               | //<br>()  |
| 79 | D-CONTC/48259/2025<br>CONTC/5709/2025 | KISHORE KUMAR SWAIN<br>VS<br>DHARITRI MISHRA,OAS(S)ADDITIONAL SECRETARY TO GOVERNMENT,CO-OPERATION DEPARTMENT    | ADV.<br>VS               | //<br>()  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/11/2025

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|---------------------------|-------------------------------------|
| 80 | D-CONTC/47107/2025<br>CONTC/5710/2025 | MANAGING COMMITTEE OF NIMATPUR GIRLS HIGH SCHOOL,BALASORE<br>VS<br>DR .N.THIRUMALA NAIK, IAS                               | ADV.<br>VS                | //<br>0<br>//                       |
| 81 | D-CONTC/48271/2025<br>CONTC/5711/2025 | PRAMOD KUMAR SINGH<br>VS<br>ARINDAM DAKUA,IAS,ADDL. SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT                    | ADV.<br>VS                | //<br>0<br>//                       |
| 82 | D-CONTC/48130/2025<br>CONTC/5712/2025 | BABAJI CHARANA BISWAL<br>VS<br>CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION (BMC)                        | RAKESH BEHERA<br>VS       | //<br>0<br>//                       |
| 83 | D-CONTC/48590/2025<br>CONTC/5713/2025 | RAJARAM BEHERA<br>VS<br>JISU KRISHNA DAS, OAS , THE TAHASILDAR, RAJNAGAR   | SUSANTA KUMAR BARAL<br>VS | //<br>0<br>//                       |
| 84 | D-CONTC/48289/2025<br>CONTC/5714/2025 | SIMANCHAL SWAIN<br>VS<br>V.KEERTHI VASAN,IAS,COLLECTOR AND DISTRICT MAGISTRATE-CUM-CHAIRMAN, SAMAGRA SIKHYA ABHIYAN,GANJAM | SAROJA KANTA SAMAL<br>VS  | //<br>0<br>//                       |
| 85 | D-CONTC/48660/2025<br>CONTC/5715/2025 | BAL GOPAL MAHAPATRA<br>VS<br>ARAVIND AGRAWAL, COMMISSIONER-CUM- SECRETARY, HIGHER EDUCATION DEPARTMENT, GOVT. OF ODISHA    | SADASIVA PATRA (1)<br>VS  | //<br>0<br>//                       |
| 86 | D-CONTC/48397/2025<br>CONTC/5716/2025 | PRAFULLA DALEI<br>VS<br>KEERTHI VASAN V.,IAS,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, GANJAM                 | ADV.<br>VS                | //<br>0<br>//                       |
| 87 | D-CONTC/48413/2025<br>CONTC/5717/2025 | SUBHALAXMI PATTNAIK<br>VS<br>ARAVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY,HIGHER EDUCATION DEPARTMENT, ODISHA           | ADV.<br>VS                | //<br>0<br>//                       |
| 88 | D-CONTC/48415/2025<br>CONTC/5718/2025 | SHIBANANDA SHROFF<br>VS<br>LAXMAN BHOI,DISTRICT EDUCATION OFFICER, SAMBALPUR   | ADV.<br>VS                | //<br>0<br>//                       |
| 89 | D-CONTC/48294/2025<br>CONTC/5719/2025 | PADMINI NAYAK<br>VS<br>SHALINI PANDIT,IAS  | ADV.<br>VS                | //<br>0<br>//                       |
| 90 | D-CONTC/48356/2025<br>CONTC/5720/2025 | BANAMBAR SAHU<br>VS<br>BINAY KUMAR,REGIONAL PROVIDENT FUND COMMISSIONER,ROURKELA,SUNDARGARH                                | ADV.<br>VS                | //<br>0<br>//                       |
| 91 | D-CONTC/46026/2025                    | SUDHANSHU SEKHAR SAMAL @ SUDHANSHU SAMAL   | ADV.                      | //                                  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|--------------------------|-------------------------------------|
|     | CONTC/5721/2025                       | VS<br>Y.B.KHURANIA,IPS,D.G. AND I.G. OF POLICE, ODISHA  | VS                       | 0<br>//                             |
| 92  | D-CONTC/48454/2025<br>CONTC/5722/2025 | ASHOK KUMAR SAHOO<br>VS<br>ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT.,ODISHA                                  | ADV<br>VS                | //<br>0<br>//                       |
| 93  | D-CONTC/46876/2025<br>CONTC/5723/2025 | ODISHA ADARSHA VIDYALAYA ,MAHIPANI,SUNDARGARH<br>VS<br>RAHUL SINGH,IAS,CHAIRMAN, CBSE, DELHI                                  | ADV.<br>VS               | //<br>0<br>//                       |
| 94  | D-CONTC/47842/2025<br>CONTC/5724/2025 | TAPAN KUMAR SAMAL<br>VS<br>ANIRUDHA BEHERA,OAS,BLOCK DEVELOPMENT OFFICER,RAJNAGAR,KENDRAPARA                                  | RANJAN KUMAR ROUT<br>VS  | //<br>0<br>//                       |
| 95  | D-CONTC/48274/2025<br>CONTC/5725/2025 | VADALA MUDI SRINIVAS RAO<br>VS<br>RAJKISHORE PATTNAYAK,OAS,TAHASILDAR,KUKUDAKHANDI,GANJAM                                     | ASHOK DAS<br>VS          | //<br>0<br>//                       |
| 96  | D-CONTC/48277/2025<br>CONTC/5726/2025 | VADALA MUDI SRINIVAS RAO<br>VS<br>RAJKISHORE PATTNAYAK,OAS,TAHASILDAR, KUKUDAKHANDI,GANJAM                                    | ASHOK DAS<br>VS          | //<br>0<br>//                       |
| 97  | D-CONTC/48285/2025<br>CONTC/5727/2025 | VADALA MUDI PRASAD<br>VS<br>RAJKISHORE PATTNAYAK,OAS,TAHASILDAR,KUKUDAKHANDI,GANJAM   | ASHOK DAS<br>VS          | //<br>0<br>//                       |
| 98  | D-CONTC/48286/2025<br>CONTC/5728/2025 | YARABA SRINIBASULU<br>VS<br>RAJKISHORE PATTNAYAK,OAS,TAHASILDAR,KUKUDAKHANDI,GANJAM   | ASHOK DAS<br>VS          | //<br>0<br>//                       |
| 99  | D-CONTC/48462/2025<br>CONTC/5729/2025 | PARTHA SARATHI JENA<br>VS<br>DR.N.THIRUMALA NAYAK,COMMISIONER - CUM-SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA | ADV.<br>VS               | //<br>0<br>//                       |
| 100 | D-CONTC/48441/2025<br>CONTC/5730/2025 | SARMILA MOHANTY<br>VS<br>DR.MANORANJAN SAHOO,SUB-COLLECTOR-CUM-CERTIFICATE OFFICER,BHUBANESWAR,KHURDA                         | ADV.<br>VS               | //<br>0<br>//                       |
| 101 | D-CONTC/48455/2025<br>CONTC/5731/2025 | LAXMAN SAHOO<br>VS<br>ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPT.ODISHA                                       | ADV<br>VS                | //<br>0<br>//                       |
| 102 | D-CONTC/48456/2025<br>CONTC/5732/2025 | RAJKISHOR MATARI<br>VS  | SANDHYARANI PANI<br>VS   | //<br>0                             |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|---------------------------------------|---|--------------------------------|--|
| 103 | D-CRLA/34677/2025<br>CRLA/1347/2025   | ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY DEPT. OF HIGHER EDUCATION, ODISHA<br>RANJIT SETHY<br>VS<br>STATE OF ODISHA | SUSANTA SEKHAR PARIDA<br>VS    | //<br>BAMBARI /7 /2023<br>SPECIAL JUDGE (POCSO), KENDUJHAR<br>Spl/000002/2023        |
| 104 | D-CRLA/35712/2025<br>CRLA/1348/2025   | AKASH PALAI<br>VS<br>STATE OF ODISHA  | RAJENDRA NARAYAN ROUT<br>VS    | CHATRAPUR /602 /2025<br>A.D.J.,CHATRAPUR(Ganjam)<br>Spl/000024/2025                  |
| 105 | D-CRLA/35973/2025<br>CRLA/1349/2025   | ADITYA KUMAR ROUT@GUDU<br>VS<br>STATE OF ODISHA   | ACHYUTANANDA PATTANAIAK<br>VS  | BHADRAK RURAL /343 /2022<br>SPECIAL JUDGE,BHADRAK(Bhadrak )<br>Spl/0000188/2022      |
| 106 | D-CRLA/30842/2025<br>CRLA/1350/2025   | NITYANANDA PATRO<br>VS<br>STATE OF ODISHA   | DIPTI RANJAN BHOKTA<br>VS      | BAIDYANATHPUR /94 /2023<br>SPECIAL JUDGE(POCSO), BERHAMPUR<br>Spl/0000030/2023       |
| 107 | D-CRLA/34684/2025<br>CRLA/1351/2025   | JITENDRA KUMAR JUJHARSINGH@JITENDRA JUJHARSINGH<br>VS<br>STATE OF ODISHA  | AMITAV TRIPATHY<br>VS          | FATEGARH /34 /2023<br>DISTRICT AND SESSIONS JUDGE,NAYAGUDA<br>ST/0000142/2023        |
| 108 | D-CRLMC/35052/2025<br>CRLMC/5013/2025 | HRUDANANDA PATRA<br>VS<br>STATE OF ODISHA   | BHARAT JALLI<br>VS             | TELKOI /181 /2025<br>J.M.F.C.,TELKOI(Kendujhar)<br>GR/0000175/2025                   |
| 109 | D-CRLMC/35952/2025<br>CRLMC/5014/2025 | SUBHAM KUMAR<br>VS<br>STATE OF ODISHA   | SANGRAM KESHARI MISHRA<br>VS   | //0<br>J.M.F.C.,JAJPUR ROAD(Jajapur )<br>ICC/0000058/2025                            |
| 110 | D-CRLMC/36417/2025<br>CRLMC/5015/2025 | ABRAHAM SABAR @ ABHIRAM SABAR<br>VS<br>STATE OF ODISHA  | SIDHARTHA SANKAR RAY (2)<br>VS | //0<br>A.D.J., GUNUPUR(Rayagada )<br>CT/0000053/2019                                 |
| 111 | D-CRLMC/35781/2025<br>CRLMC/5016/2025 | NRUSINGHA CHARAN ACHARYA<br>VS<br>STATE OF ODISHA   | DEBI PRASAD DHALSAMANTA<br>VS  | BHUBANESWAR VIGILANCE /47 /2005<br>SPECIAL JUDGE(VIG),BHUBANESWAR<br>TR/0000027/2009 |
| 112 | D-CRLMC/36315/2025<br>CRLMC/5017/2025 | SRIKANT DAS<br>VS<br>STATE OF ODISHA  | DEEPAK KU SAHOO<br>VS          | NIKIRAI /372 /2023<br>J.M.F.C,KENDRAPARA(Kendrapara )<br>GR/0000634/2023             |
| 113 | D-CRLMC/35410/2025<br>CRLMC/5018/2025 | SATYAKANTA PATRA@HAPPY<br>VS<br>STATE OF ODISHA   | GHANASHYAM DASH<br>VS          | GOBINDAPUR /7 /2019<br>SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)<br>Spl/0000020/2020    |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|---------------------------------------|---|-----------------------------|---|
| 114 | D-CRLMC/36052/2025<br>CRLMC/5019/2025 | BIJAYA MALIK<br>VS<br>STATE OF ODISHA               | BIKASH KARNA<br>VS          | / /0<br>SPECIAL JUDGE,BAUDH(Baudh )<br>2(A)CC/0000008/2021                      |
| 115 | D-CRLMC/36590/2025<br>CRLMC/5020/2025 | BASANTA KUMAR NAHAK @NAYAK<br>VS<br>STATE OF ODISHA | SURENDRA KUMAR BISWAL<br>VS | SEA BEACH /40 /2004<br>J.M.F.C.,PURI(Puri)<br>GR/0000288/2004                   |
| 116 | D-CRLMC/36704/2025<br>CRLMC/5021/2025 | PRATYUSH KANT DASH<br>VS<br>STATE OF ODISHA         | MANORANJAN PADHY<br>VS      | JEYPORE TOWN /236 /2023<br>A.D.J.,JEYPORE(Koraput)<br>CT/0000009/2024           |
| 117 | D-CRLMC/36458/2025<br>CRLMC/5022/2025 | BANTA@BIPU SUKLA<br>VS<br>STATE OF ODISHA           | DIBYA PRAKASH MISHRA<br>VS  | SAMBALPUR SADAR /240 /2018<br>SPL.JUDGE SAMBALPUR(Sambalpur)<br>TR/0000049/2018 |
| 118 | D-CRLMC/36559/2025<br>CRLMC/5023/2025 | RAJA SAHU<br>VS<br>STATE OF ODISHA                  | BIKASH KARNA<br>VS          | MANAMUNDA /378 /2024<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000145/2024    |
| 119 | D-CRLMC/36492/2025<br>CRLMC/5024/2025 | SANTOSH BARIK<br>VS<br>STATE OF ODISHA              | AMITAV TRIPATHY<br>VS       | SONEPUR /136 /2024<br>SPECIAL JUDGE,SONEPUR(Sonepur )<br>Spl/0000038/2024       |
| 120 | D-CRLMC/36560/2025<br>CRLMC/5025/2025 | AKSHYA MAHANANDA<br>VS<br>STATE OF ODISHA           | BIKASH KARNA<br>VS          | KANTAMAL /129 /2024<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000082/2024     |
| 121 | D-CRLMC/36504/2025<br>CRLMC/5026/2025 | RAMESWAR RANA<br>VS<br>STATE OF ODISHA              | SK. ZAFARULLA<br>VS         | BOUDH /178 /2025<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000082/2025             |
| 122 | D-CRLMC/36519/2025<br>CRLMC/5027/2025 | DEBU @ PRAKASH DAS<br>VS<br>STATE OF ODISHA         | KULDEEP MOHANTY<br>VS       | RUPSA /67 /2022<br>J.M.F.C. BALASORE(RURAL)(Baleshwar)<br>CT/0000581/2022       |
| 123 | D-CRLMC/36636/2025<br>CRLMC/5028/2025 | SOUMYA RANJAN PANDA@GUDU<br>VS<br>STATE OF ODISHA   | DEVASHIS PANDA<br>VS        | BARI RAMCHANDRAPUR /211 /2025<br>JMFC, BARIPAL(Jajapur )<br>CT/0000001/2025     |
| 124 | D-CRLMC/36130/2025<br>CRLMC/5029/2025 | ISWAR KULESIKA<br>VS<br>STATE OF ODISHA             | MANORANJAN PADHY<br>VS      | NARAYANPATNA /51 /2020<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>CT/0000007/2021     |
| 125 | D-CRLMC/36568/2025                    | BIRA @ BIRAMITRA MAHAKUD                            | BIKASH KARNA                | MANAMUNDA /51 /2025   |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|---------------------------------------|---|-----------------------------|---|
|     | CRLMC/5030/2025                       | VS<br>STATE OF ODISHA   | VS                          | ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000031/2025                            |
| 126 | D-CRLMC/36571/2025<br>CRLMC/5031/2025 | SUBHAM PUTEL<br>VS<br>STATE OF ODISHA                                 | JUGALA KISHORE PANDA<br>VS  | KANTAMAL /166 /2025<br>J.M.F.C.,KANTAMAL(Baudh )<br>CT/0000345/2025             |
| 127 | D-CRLMC/36574/2025<br>CRLMC/5032/2025 | KUSEL@KUSHALESWAR MEHER<br>VS<br>STATE OF ODISHA                      | BIKASH KARNA<br>VS          | KANTAMAL /165 /2017<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000004/2019     |
| 128 | D-CRLMC/35648/2025<br>CRLMC/5033/2025 | M/S. ODISHA INFRATECH PVT. LTD.(OIPL),KHORDA<br>VS<br>STATE OF ODISHA | RUPESH KUMAR KANUNGO<br>VS  | EOW,BHUBANESWAR /8 /2020<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000414/2020 |
| 129 | D-CRLMC/36630/2025<br>CRLMC/5034/2025 | SWOGAT RAJDARSHI@SWAGAT<br>VS<br>STATE OF ODISHA                      | SATYABRATA DASH<br>VS       | INFOCITY PS /267 /2021<br>J.M.F.C.(II),BHUBANESWAR(Khordha )<br>CT/0006544/2021 |
| 130 | D-CRLMC/36260/2025<br>CRLMC/5035/2025 | MOHAMMAD SAMSTAOREJ<br>VS<br>STATE OF ODISHA                          | BRAJA KISHOR PANDA<br>VS    | / /0<br>SPECIAL JUDGE,NAWAPARA(Nuapada )<br>SA/0000018/2023                     |
| 131 | D-CRLMC/36667/2025<br>CRLMC/5036/2025 | DINABANDHU SAHU<br>VS<br>STATE OF ODISHA                              | SK. ZAFARULLA<br>VS         | KANTAMAL /161 /2021<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000074/2021     |
| 132 | D-CRLMC/36522/2025<br>CRLMC/5037/2025 | RAJA @ RIAJET @ RIYAJAT KHAN<br>VS<br>STATE OF ODISHA                 | KULDEEP MOHANTY<br>VS       | BALASORE SADAR /436 /2025<br>J.M.F.C.,BALASORE(Baleshwar)<br>CT/0000798/2025    |
| 133 | D-CRLMC/36613/2025<br>CRLMC/5038/2025 | TUNA @ MANOJ KUMAR BISWAL<br>VS<br>STATE OF ODISHA                    | KULDEEP MOHANTY<br>VS       | BALASORE TOWN /8 /2010<br>S.D.J.M.,BALASORE(Baleshwar)<br>CT/0000085/2010       |
| 134 | D-CRLMC/35799/2025<br>CRLMC/5039/2025 | KAILASH MAKAR@MAKKAR<br>VS<br>STATE OF ODISHA                         | BIBHUTI BHUSAN BEHERA<br>VS | LAXMISAGAR P.S. /15 /2023<br>C.J.M.,KHURDA(Khordha )<br>CT/0000287/2023         |
| 135 | D-CRLMC/36628/2025<br>CRLMC/5040/2025 | ASHIS SUTAR @ ASHISH KUMAR SUTAR @ DIPUNA<br>VS<br>STATE OF ODISHA    | SATYABRATA DASH<br>VS       | KUJANGA /68 /2023<br>A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats<br>Spl/0000007/2023   |
| 136 | D-CRLMP/36439/2025<br>CRLMP/1571/2025 | JYOSHNARANI CHINARA<br>VS   | DILLIP KUMAR ACHARYA<br>VS  | BADAGODA P.S. /480 /2025<br>( )   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|--|---|------------------------------|--|
| 137 | D-CRLMP/36174/2025<br>CRLMP/1572/2025  | STATE OF ODISHA<br>PANKAJ LOCHAN BEHERA<br>VS               | BYOMAKESH TRIPATHY<br>VS     | //<br>/ /0<br>()   |
| 138 | D-CRLMP/36526/2025<br>CRLMP/1573/2025  | STATE OF ODISHA<br>BIJAY KUMAR SADANGI<br>VS                | RABI NARAYAN MOHANTY<br>VS   | //<br>PURI TOWN /262 /2021<br>()   |
| 139 | D-CRLMP/36265/2025<br>CRLMP/1574/2025  | STATE OF ODISHA<br>RAJENDRA KUMAR SAHOO<br>VS               | SANJIT MISHRA<br>VS          | //<br>/ /0<br>()   |
| 140 | D-CRLMP/36190/2025<br>CRLMP/1575/2025  | STATE OF ODISHA<br>RENU PRADHAN<br>VS                       | AMLAN SHAKTI PAUL<br>VS      | //<br>GOLANTHARA (BERHAMPUR) /305 /202<br>()   |
| 141 | D-CRLMP/36357/2025<br>CRLMP/1576/2025  | STATE OF ODISHA<br>JAYANTA KUMAR BEJ<br>VS                  | PABITRA KUMAR NAYAK<br>VS    | //<br>/ /0<br>()   |
| 142 | D-CRLMP/36375/2025<br>CRLMP/1577/2025  | JYOTSHNARANI MOHAPATRA<br>SWAYAMPRAVA SINGH<br>VS           | BYOMAKESH TRIPATHY<br>VS     | //<br>KAMAKHYANAGAR /418 /2025<br>()   |
| 143 | D-CRLMP/35834/2025<br>CRLMP/1578/2025  | STATE OF ODISHA<br>CHAITANYA SAHOO<br>VS                    | BISWARANJAN DALAI<br>VS      | //<br>/ /<br>()  |
| 144 | D-CRLREV/35762/2025<br>CRLREV/962/2025 | STATE OF ODISHA<br>SABIR KUMAR KAMILA<br>VS                 | SHASHANKA SEKHAR PANDA<br>VS | //<br>SIMULIA /143 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0000482/2025                  |
| 145 | D-CRLREV/35804/2025<br>CRLREV/963/2025 | STATE OF ODISHA<br>RAJENDRA KUMAR SINGH<br>VS               | LALITENDU BHUYAN<br>VS       | //<br>JHUMPURA /159 /2024<br>SPECIAL JUDGE,CHAMPUA(Kendujhar)                            |
| 146 | D-CRLREV/34874/2025<br>CRLREV/964/2025 | STATE OF ODISHA<br>ANANYA MISHRA<br>VS                      | NITYANANDA BEHURIA<br>VS     | //<br>Spl/0000016/2024<br>MAHILA P.S. BUXIBAZAR /31 /2024<br>2ND A.D.J.,CUTTACK(Cuttack) |
| 147 | D-CRLREV/35671/2025<br>CRLREV/965/2025 | SURAV RAIGURU<br>SUSHANTA KUMAR BARIK @ SUSANTA BARIK<br>VS | PRATIK DASH<br>VS            | //<br>CRA/0000174/2024<br>SORO /548 /2019<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0001058/2019 |
|     |  | STATE OF ODISHA   |                              |  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                                      |
|-----|--|---|--------------------------------|--|
| 148 | D-CRLREV/36553/2025<br>CRLREV/966/2025 | BANSIDHAR PANIGRAHI<br>VS<br>STATE OF ODISHA  | SRINIBASH SATAPATHY<br>VS      | PADMAPUR /72 /2020<br>SPECIAL JUDGE,GUNUPUR(Rayagada )<br>TR/000013/2020 |
| 149 | D-CRLREV/36413/2025<br>CRLREV/967/2025 | SUKRU PATRA@K.SUKURU PATRA@SUKURU<br>VS<br>STATE OF ODISHA                                      | SURYAKANTA DWIBEDI<br>VS       | KHALLIKOTE /132 /2006<br>A.D.J.,KHALLIKOTE(Ganjam)<br>ST/0000093/2010    |
| 150 | D-EXP/48865/2025<br>EXP/48/2025        | JAYALAXMI ROURTRAY<br>VS<br>ASSISTANT SETTLEMENT OFFICER , RENTAL COLONY                        | BIDESH RANJAN BEHERA<br>VS     | //<br>()<br>//   |
| 151 | D-FAO/48829/2025<br>FAO/509/2025       | THE DIVISIONAL MANAGER , M/S . NEW INDIA ASSURANCE CO.LTD,CUTTACK<br>VS<br>SUBASINI MAHER @ DEI | GOPAL CHANDRA SAMANTARAY<br>VS | //<br>COMNR.FOR EMPLOYEES COMP./ASST<br>EC/000016/2016                   |
| 152 | D-MACA/47352/2025<br>MACA/1272/2025    | THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.,SUNDARGARH<br>VS<br>GOMATI TAJAN             | MAHITOSH SINHA<br>VS           | //<br>A.D.J.,SUNDARGARH(Sundargarh)<br>Mac/0000063/2006                  |
| 153 | D-MACA/48979/2025<br>MACA/1273/2025    | MANOJ KUMAR BEHURA<br>VS<br>DIPAK DAS   | DEBASISH PATNAIK<br>VS         | //<br>1ST M.A.C.T., JAJPUR(Jajapur )<br>Mac/0000030/2022                 |
| 154 | D-MATA/45753/2025<br>MATA/452/2025     | RASHMIMANJARI PARIDA@ROUT<br>VS<br>RASHMI RANJAN ROUT   | PRADIPTA KISHORE BHUYAN<br>VS  | //<br>JUDGE FAMILY COURT,CUTTACK(Cuttack)<br>CP/0000412/2016             |
| 155 | D-MATA/48220/2025<br>MATA/453/2025     | LOKANATH SAHOO<br>VS<br>AHALYA SAHOO  | ADITYA NARAYAN DASH<br>VS      | //<br>JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)<br>CP/0000058/2022         |
| 156 | D-MATA/48788/2025<br>MATA/454/2025     | BISHNU PRASAD MOHANTY<br>VS<br>NIBEDITA DAS   | AMIT PRASAD BOSE<br>VS         | //<br>JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)<br>CP/0000144/2024       |
| 157 | D-MATA/48459/2025<br>MATA/455/2025     | SUBHASHREE SAHOO<br>VS<br>DR. PANCHANAN SAHOO   | ARIJEET MISHRA<br>VS           | //<br>JUDGE FAMILY COURT, KENDRAPARA(Kendrapara)<br>CP/0000119/2018      |
| 158 | D-MATA/48809/2025<br>MATA/456/2025     | NEEHARIKA SAHOO<br>VS<br>ARPIT KUMAR SAHOO  | SAROJ KUMAR DASH<br>VS         | //<br>JUDGE FAMILY COURT,KHURDA(Khorda)<br>CP/0000164/2023               |
| 159 | D-RPFAM/48603/2025                     | BIPLAB@BIPLAP KUMAR DASH  | MOHAMMED RIAZ                  | //   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                             |
|-----|--|--|--------------------------------|---|
|     | RPFAM/369/2025                         | VS<br>ARUSHREE MISHRA  | VS                             | JUDGE, FAMILY COURT, JHARSGUDA(G...<br>CMC/000037/2024          |
| 160 | D-RPFAM/48698/2025<br>RPFAM/370/2025   | DIBYASHA SAMAL<br>VS<br>DR.AMARENDRA SAMAL   | ALOK KUMAR MOHAPATRA<br>VS     | //<br>JUDGE FAMILY COURT,BHUBANESWA...<br>Crp/000064/2015       |
| 161 | D-RPFAM/48268/2025<br>RPFAM/371/2025   | AMAR PRASAD JALLY<br>VS<br>BHAGYASHREE JALLY   | CHINMAY MOHANTY<br>VS          | //<br>JUDGE FAMILY COURT,KHURDA(Khor...<br>Crp/0000348/2024     |
| 162 | D-RPFAM/47981/2025<br>RPFAM/372/2025   | KOUSER BEGUM<br>VS<br>NASER ALLI KHAN  | SISIRA PANIGRAHI<br>VS         | //<br>JUDGE FAMILY COURT,KHURDA(Khor...<br>Crp/0000150/2023     |
| 163 | D-RSA/47933/2025<br>RSA/595/2025       | NIRAKAR SAHU<br>VS<br>GITANJALI SABAT  | KABIRAJ PRADHAN<br>VS          | //<br>1ST A.D.J.,BERHAMPUR(Ganjam)<br>RFA/0000096/2018          |
| 164 | D-RSA/47336/2025<br>RSA/596/2025       | SULOCHANA MAHANTA<br>VS<br>DAMBARUDHAR MAHANTA   | SOUGAT DASH<br>VS              | //<br>A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur...<br>RFA/0000003/2018 |
| 165 | D-WA/44636/2025<br>WA/1859/2025        | KISHORE KUMAR RATHA<br>VS<br>ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION,KHURDA | GOURI MOHAN RATH<br>VS         | //<br>()<br>//  |
| 166 | D-WA/46308/2025<br>WA/1860/2025        | SUSANTA KUMAR MOHANTY<br>VS<br>THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR                  | SANJIB MOHANTY<br>VS           | //<br>()<br>//  |
| 167 | D-WA/45816/2025<br>WA/1861/2025        | GOPAKANAHU BEHERA<br>VS<br>THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR          | SANJIB MOHANTY<br>VS           | //<br>()<br>//  |
| 168 | D-WA/47507/2025<br>WA/1862/2025        | BASANTA KUMAR LENKA<br>VS<br>STATE OF ODISHA   | STHITI PRAGYAN SUNANDINI<br>VS | //<br>()<br>//  |
| 169 | D-WP(C)/47170/2025<br>WP(C)/33975/2025 | SHANKARSAN BARIK<br>VS<br>STATE OF ODISHA  | BIKRAM PRATAP<br>VS            | //<br>()<br>//  |
| 170 | D-WP(C)/46340/2025<br>WP(C)/33976/2025 | JAYASHREE SINGH DEO<br>VS  | BIBHU PRASAD DAS<br>VS         | //<br>()  |

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### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 171 | D-WP(C)/47982/2025<br>WP(C)/33977/2025 | STATE OF ODISHA<br>BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH BRANCH<br>VS<br>SUNIL KUMAR BEHERA | BIKRAM CHANDRA GHADEI<br>VS    | //<br>//<br>0<br>//                 |
| 172 | D-WP(C)/45856/2025<br>WP(C)/33978/2025 | MAMATA BISWAL<br>VS<br>STATE OF ODISHA  | KULADA NANDA DAS<br>VS         | //<br>0<br>//                       |
| 173 | D-WP(C)/47672/2025<br>WP(C)/33979/2025 | M/S. BASUDEV MEDICINE STORE, PURI<br>VS<br>THE COMNR OF CT AND GST, ODISHA, CUTTACK                   | SUDHANSU KUMAR DAS<br>VS       | //<br>0<br>//                       |
| 174 | D-WP(C)/47602/2025<br>WP(C)/33980/2025 | STATE OF ODISHA<br>VS<br>SARDA MINES PVT. LTD., KOLKATA   | DEBASHIS TRIPATHY, A.G.A<br>VS | //<br>0<br>//                       |
| 175 | D-WP(C)/47985/2025<br>WP(C)/33981/2025 | BRANCH MANAGER,M/S.INDUSIND BANK LTD, NAYAGARH BRANCH<br>VS<br>RAKESH KUMAR PATRA                     | BIKRAM CHANDRA GHADEI<br>VS    | //<br>0<br>//                       |
| 176 | D-WP(C)/45672/2025<br>WP(C)/33982/2025 | BRAJA GOPAL PUJHARI<br>VS<br>STATE OF ODISHA  | ABHILASH MISHRA<br>VS          | //<br>0<br>//                       |
| 177 | D-WP(C)/47738/2025<br>WP(C)/33983/2025 | PRAMILA BEHERA<br>VS<br>STATE OF ODISHA   | BIJAY KUMAR MOHANTY<br>VS      | //<br>0<br>//                       |
| 178 | D-WP(C)/48377/2025<br>WP(C)/33984/2025 | TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI<br>VS<br>DIST. MAGISTRATE CUM COLLECTOR, KHORDHA         | RAMACHANDRA PANIGRAHY<br>VS    | //<br>0<br>//                       |
| 179 | D-WP(C)/48140/2025<br>WP(C)/33985/2025 | SATCHIDANANDA BEHERA<br>VS<br>STATE OF ODISHA   | MAHENDRA KUMAR SAHOO<br>VS     | //<br>0<br>//                       |
| 180 | D-WP(C)/43847/2025<br>WP(C)/33986/2025 | LAMBODAR MUND<br>VS<br>STATE OF ODISHA  | TAPAN KUMAR BISWAL<br>VS       | //<br>0<br>//                       |
| 181 | D-WP(C)/47857/2025<br>WP(C)/33987/2025 | BIPIN BIHARI DASH<br>VS<br>STATE OF ODISHA  | LAMBODAR PRADHAN<br>VS         | //<br>0<br>//                       |

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### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|-------------------------------------|
| 182 | D-WP(C)/48369/2025<br>WP(C)/33988/2025 | TATA CAPITAL HOUSING FINANCE LIMITED.,MUMBAI<br>VS<br>CHIEF JUDICIAL MAGISTRATE, KHORDHA   | RAMACHANDRA PANIGRAHY<br>VS | //<br>0<br>//                       |
| 183 | D-WP(C)/48207/2025<br>WP(C)/33989/2025 | PANKAJ LOCHAN SAHOO<br>VS<br>STATE OF ODISHA   | KHIROD CHANDRA MAJHI<br>VS  | //<br>0<br>//                       |
| 184 | D-WP(C)/48639/2025<br>WP(C)/33990/2025 | ANJALI NAYAK<br>VS<br>STATE OF ODISHA  | NIRMAL KISHORE RATH<br>VS   | //<br>0<br>//                       |
| 185 | D-WP(C)/48406/2025<br>WP(C)/33991/2025 | PRABODH KUMAR BARAD<br>VS<br>STATE OF ODISHA   | PRANAB RANJAN CHHATOI<br>VS | //<br>0<br>//                       |
| 186 | D-WP(C)/48800/2025<br>WP(C)/33992/2025 | PRAKASH AGARWAL<br>VS<br>STATE OF ODISHA   | SOUMYA RANJAN MOHANTY<br>VS | //<br>0<br>//                       |
| 187 | D-WP(C)/43042/2025<br>WP(C)/33993/2025 | RAJANI ROUL<br>VS<br>STATE OF ODISHA   | MAHENDRA KUMAR SAHOO<br>VS  | //<br>0<br>//                       |
| 188 | D-WP(C)/48236/2025<br>WP(C)/33994/2025 | M/S BINDUSEN BARIK, KEONJHAR<br>VS<br>COMMISSIONER OF CT AND GST, CUTTACK  | KSHIROD KUMAR SAHOO<br>VS   | //<br>0<br>//                       |
| 189 | D-WP(C)/48035/2025<br>WP(C)/33995/2025 | NIDA BANU PARIYANI<br>VS<br>UNION OF INDIA   | HARIPAD MOHANTY<br>VS       | //<br>0<br>//                       |
| 190 | D-WP(C)/48424/2025<br>WP(C)/33996/2025 | NAKUL PATEL<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR BEHERA 1<br>VS | //<br>0<br>//                       |
| 191 | D-WP(C)/48483/2025<br>WP(C)/33997/2025 | SANTOSH KUMAR SAHOO<br>VS<br>PRINCIPAL-CUM-CHIEF SECURITY COMMISSIONER, RAILWAY PROTECTION FORCE, EASTCOAST RAILWAY, BHUBANESWAR | DINESH KUMAR PANDA<br>VS    | //<br>0<br>//                       |
| 192 | D-WP(C)/43072/2025<br>WP(C)/33998/2025 | SATYAJIT MUNDA<br>VS<br>THE CT AND GST OFFICER, MAYURBHANJ CIRCLE  | UPASANA BAL<br>VS           | //<br>0<br>//                       |
| 193 | D-WP(C)/47435/2025                     | PRATAP KESHARIE SINGH BARIHA   | SASWATI MOHAPATRA           | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|-------------------------------------|
|     | WP(C)/33999/2025                       | VS<br>STATE OF ODISHA  | VS                         | 0<br>//                             |
| 194 | D-WP(C)/48435/2025<br>WP(C)/34000/2025 | GOUTAM SINGH<br>VS<br>STATE OF ODISHA  | RAMESH CH. BEHERA<br>VS    | //<br>0<br>//                       |
| 195 | D-WP(C)/47000/2025<br>WP(C)/34001/2025 | PABITRA KALET<br>VS<br>STATE OF ODISHA   | BIVUDATTA CHALAN<br>VS     | //<br>0<br>//                       |
| 196 | D-WP(C)/47991/2025<br>WP(C)/34002/2025 | TRINATH GIRI<br>VS<br>ADDL. REGIONAL TRANSPORT OFFICER, BARBIL, KENDUJHAR  | ASMIYA RANJAN MAJHI<br>VS  | //<br>0<br>//                       |
| 197 | D-WP(C)/48137/2025<br>WP(C)/34003/2025 | BIPIN BIHARI DASH<br>VS<br>STATE OF ODISHA   | MAHENDRA KUMAR SAHOO<br>VS | //<br>0<br>//                       |
| 198 | D-WP(C)/48440/2025<br>WP(C)/34004/2025 | P.KALPASNA KUMARI<br>VS<br>STATE OF ODISHA   | JITENDRA KUMAR DIGAL<br>VS | //<br>0<br>//                       |
| 199 | D-WP(C)/47032/2025<br>WP(C)/34005/2025 | M/S.GLOBAL SECURITY SERVICES, SUNDERGARH<br>VS<br>ASSISTANT COMMISSIONER, CENTRAL TAX, CGST AND CENTRAL EXCISE, ROURKELA-II DIVISION | SASWAT KUMAR ACHARYA<br>VS | //<br>0<br>//                       |
| 200 | D-WP(C)/48188/2025<br>WP(C)/34006/2025 | JALANDHAR PADHAN<br>VS<br>STATE OF ODISHA  | PRATIMA NAYAK<br>VS        | //<br>0<br>//                       |
| 201 | D-WP(C)/48182/2025<br>WP(C)/34007/2025 | SURYAKANTA DAS<br>VS<br>UNION OF INDIA   | SAIBRATA RATH<br>VS        | //<br>0<br>//                       |
| 202 | D-WP(C)/48647/2025<br>WP(C)/34008/2025 | GOPAL KRUSHNA NAYAK<br>VS<br>STATE OF ODISHA   | SURYAKANTA DASH<br>VS      | //<br>0<br>//                       |
| 203 | D-WP(C)/48191/2025<br>WP(C)/34009/2025 | DAMODAR CHANDRA PATNAIK<br>VS<br>STATE OF ODISHA   | GOUTAM CHARAN ROUT<br>VS   | //<br>0<br>//                       |
| 204 | D-WP(C)/48557/2025<br>WP(C)/34010/2025 | BIJAY KUMAR AGRAWAL<br>VS  | PABITRA KUMAR NAYAK<br>VS  | //<br>0                             |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL                | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---|-------------------------------------|
| 205 | D-WP(C)/48324/2025<br>WP(C)/34011/2025 | STATE OF ODISHA<br>MOHANLAL AGARWAL<br>VS   | SIDDHANT SARANGI<br>VS                  | //<br>//<br>()                      |
| 206 | D-WP(C)/48297/2025<br>WP(C)/34012/2025 | STATE OF ODISHA<br>SATYANARAYAN BEHERA<br>VS  | BIDYADHAR MANSING<br>VS                 | //<br>//<br>()                      |
| 207 | D-WP(C)/48030/2025<br>WP(C)/34013/2025 | COLLECTOR CUM DIST.MAGISTRAT, SAMBALPUR E<br>SEBASHISH NAYAK<br>VS                      | BASUDEV BARIK<br>VS                     | //<br>//<br>()                      |
| 208 | D-WP(C)/49046/2025<br>WP(C)/34014/2025 | STATE OF ODISHA<br>MAMATA BEHARA<br>VS  | DR. JITENDRA KUMAR LENKA<br>VS          | //<br>//<br>()                      |
| 209 | D-WP(C)/47887/2025<br>WP(C)/34015/2025 | DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK<br>SAURI CHARAN KHUNTIA<br>VS | SAROJA KANTA SAMAL<br>VS                | //<br>//<br>()                      |
| 210 | D-WP(C)/48355/2025<br>WP(C)/34016/2025 | STATE OF ODISHA<br>TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI<br>VS                   | RAMACHANDRA PANIGRAHY<br>VS             | //<br>//<br>()                      |
| 211 | D-WP(C)/47650/2025<br>WP(C)/34017/2025 | DIST. MAGISTRATE CUM COLLECTOR, KHORHA<br>MANORANJAN SAMAL<br>VS                        | GHANASHYAM DASH<br>VS                   | //<br>//<br>()                      |
| 212 | D-WP(C)/48638/2025<br>WP(C)/34018/2025 | STATE OF ODISHA<br>M/S DILLIP KUMAR SWAIN<br>VS   | KSHIROD KUMAR SAHOO<br>VS               | //<br>//<br>()                      |
| 213 | D-WP(C)/48448/2025<br>WP(C)/34019/2025 | THE PRINCIPAL COMMISSIONER CGST AND CX COMMISSIONERATE<br>RAJ KISHORE GIRI<br>VS        | M.PRATAP @ PRATAP KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 214 | D-WP(C)/48679/2025<br>WP(C)/34020/2025 | STATE OF ODISHA<br>SULOCHANA BAIRISHAL<br>VS  | ABHIRAM SWAIN<br>VS                     | //<br>//<br>()                      |
| 215 | D-WP(C)/47362/2025<br>WP(C)/34021/2025 | STATE OF ODISHA<br>GORA CHANDA SAHU<br>VS   | SWAPNA KUMAR OJHA<br>VS                 | //<br>//<br>()                      |
|     |  | STATE OF ODISHA   |   | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| 216 | D-WP(C)/47987/2025<br>WP(C)/34022/2025 | BIJAYLAXMI ROUT RAY<br>VS<br>STATE OF ODISHA   | ALOK KUMAR MOHAPATRA<br>VS   | //<br>0<br>//                       |
| 217 | D-WP(C)/48777/2025<br>WP(C)/34023/2025 | DIBAKAR PATTNAIK<br>VS<br>STATE OF ODISHA  | DILLIP KUMAR SAHOO<br>VS     | //<br>0<br>//                       |
| 218 | D-WP(C)/48634/2025<br>WP(C)/34024/2025 | RASHMI RANJAN CHOUDHURY<br>VS<br>STATE OF ODISHA                                     | BIKRAM CHANDRA GHADEI<br>VS  | //<br>0<br>//                       |
| 219 | D-WP(C)/47989/2025<br>WP(C)/34025/2025 | PRASANTA KUMAR PARIJA<br>VS<br>STATE OF ODISHA                                       | SUDARSAN BEHERA<br>VS        | //<br>0<br>//                       |
| 220 | D-WP(C)/47988/2025<br>WP(C)/34026/2025 | ULLASH CHANDRA BEHERA<br>VS<br>CHAIRMAN, PARADIP PORT TRUST AUTHORITY, JAGATSINGHPUR | GOPAL KRUSHNA MOHANTY<br>VS  | //<br>0<br>//                       |
| 221 | D-WP(C)/48004/2025<br>WP(C)/34027/2025 | KISHORI JAMDALIA<br>VS<br>STATE OF ODISHA  | ASMIYA RANJAN MAJHI<br>VS    | //<br>0<br>//                       |
| 222 | D-WP(C)/48321/2025<br>WP(C)/34028/2025 | ASHOK KUMAR JALAN<br>VS<br>STATE OF ODISHA   | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 223 | D-WP(C)/47990/2025<br>WP(C)/34029/2025 | SATYAJIT PUHAN<br>VS<br>STATE OF ODISHA  | SK. ZAFARULLA<br>VS          | //<br>0<br>//                       |
| 224 | D-WP(C)/48338/2025<br>WP(C)/34030/2025 | JYOTSNA LUGUN<br>VS<br>STATE OF ODISHA   | SIDDHANT SARANGI<br>VS       | //<br>0<br>//                       |
| 225 | D-WP(C)/48270/2025<br>WP(C)/34031/2025 | DILLIP KUMAR PATEL<br>VS<br>STATE OF ODISHA  | MANOJ KUMAR MOHANTY<br>VS    | //<br>0<br>//                       |
| 226 | D-WP(C)/48109/2025<br>WP(C)/34032/2025 | KAILASH PANIGRAHI<br>VS<br>STATE OF ODISHA   | SURJYA NARAYANA SAHU<br>VS   | //<br>0<br>//                       |
| 227 | D-WP(C)/48734/2025                     | BHAGIRATHI MOHARANA  | SURESH CHANDRA DASH          | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|-------------------------------------|
|     | WP(C)/34033/2025                       | VS<br>EXECUTIVE ENGINEER, ELECTRICAL (TPCODL) PURI   | VS                          | 0<br>//                             |
| 228 | D-WP(C)/48374/2025<br>WP(C)/34034/2025 | PADMALOCHAN GOUDA<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR PARIDA 2<br>VS | //<br>0<br>//                       |
| 229 | D-WP(C)/48269/2025<br>WP(C)/34035/2025 | KANHU CHARAN SINGH<br>VS<br>COLLECTOR AND DIST.MAGISTRATE, KANDHAMAL                                 | PRONOY MOHANTY<br>VS        | //<br>0<br>//                       |
| 230 | D-WP(C)/48743/2025<br>WP(C)/34036/2025 | DIPAK KUMAR PANDEY<br>VS<br>STATE OF ODISHA  | ASHOK KUMAR ROUT<br>VS      | //<br>0<br>//                       |
| 231 | D-WP(C)/48722/2025<br>WP(C)/34037/2025 | P. AMBICA PRASAD<br>VS<br>THE EXECUTIVE ENGINEER, ELECTRICAL (TPCODL), PURI                          | SURESH CHANDRA DASH<br>VS   | //<br>0<br>//                       |
| 232 | D-WP(C)/48598/2025<br>WP(C)/34038/2025 | SANDHYARANI LENKA<br>VS<br>STATE OF ODISHA   | NIRANJAN LENKA<br>VS        | //<br>0<br>//                       |
| 233 | D-WP(C)/48227/2025<br>WP(C)/34039/2025 | DASARATHI PANI<br>VS<br>STATE OF ODISHA  | BIJAY KUMAR BEHERA<br>VS    | //<br>0<br>//                       |
| 234 | D-WP(C)/48609/2025<br>WP(C)/34040/2025 | MALATI NAYAK<br>VS<br>STATE OF ODISHA  | NIRMAL KISHORE RATH<br>VS   | //<br>0<br>//                       |
| 235 | D-WP(C)/48620/2025<br>WP(C)/34041/2025 | SANTILATA MANDAL<br>VS<br>STATE OF ODISHA  | LAXMIDHAR DASH<br>VS        | //<br>0<br>//                       |
| 236 | D-WP(C)/48633/2025<br>WP(C)/34042/2025 | HARIHARA DAS<br>VS<br>STATE OF ODISHA  | NIRMAL KISHORE RATH<br>VS   | //<br>0<br>//                       |
| 237 | D-WP(C)/48077/2025<br>WP(C)/34043/2025 | M/S SANJAY KUMAR PUHAN,MAYURBHANJ<br>VS<br>THE ASSISTANT COMMISSIONER OF STATE TAX,MAYURBHANJ CIRCLE | UPASANA BAL<br>VS           | //<br>0<br>//                       |
| 238 | D-WP(C)/48642/2025<br>WP(C)/34044/2025 | TULASI BEHERA<br>VS  | NIRMAL KISHORE RATH<br>VS   | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/48386/2025<br>WP(C)/34045/2025 | STATE OF ODISHA<br>SAROJA KUMAR BEHERA<br>VS  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 240 | D-WP(C)/47523/2025<br>WP(C)/34046/2025 | STATE OF ODISHA<br>AKASH CHHATAR<br>VS  | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>//<br>()                      |
| 241 | D-WP(C)/48225/2025<br>WP(C)/34047/2025 | CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI<br>KHETRABASI DAS @ KHETRA BASI DAS<br>VS | LAMBODAR ACHARI<br>VS          | //<br>//<br>()                      |
| 242 | D-WP(C)/48630/2025<br>WP(C)/34048/2025 | ATASI PATTANAYAK @ DAS<br>INDIRA BOSE<br>VS   | SWAPNIL ROY<br>VS              | //<br>//<br>()                      |
| 243 | D-WP(C)/48242/2025<br>WP(C)/34049/2025 | STATE OF ODISHA<br>SUBHAKANTA MISHRA<br>VS  | SOBHANA SAHOO<br>VS            | //<br>//<br>()                      |
| 244 | D-WP(C)/48309/2025<br>WP(C)/34050/2025 | STATE OF ODISHA<br>MANJULATA PATTNAIK<br>VS   | MAHENDRA KUMAR SAHOO<br>VS     | //<br>//<br>()                      |
| 245 | D-WP(C)/48949/2025<br>WP(C)/34051/2025 | STATE OF ODISHA<br>UPENDRA NAYAK<br>VS  | ANAND PRAKASH DAS<br>VS        | //<br>//<br>()                      |
| 246 | D-WP(C)/42984/2025<br>WP(C)/34052/2025 | MAHANADI COALFIELDS LTD., SAMBALPUR<br>ANIL MOHAPATRA<br>VS                               | BIKRAM SENAPATI<br>VS          | //<br>//<br>()                      |
| 247 | D-WP(C)/49015/2025<br>WP(C)/34053/2025 | STATE OF ODISHA<br>MAA MANTRABASULI WSHG ALAMANGOINA , BHADRAK<br>VS                      | JAGAJIBAN PRADHAN<br>VS        | //<br>//<br>()                      |
| 248 | D-WP(C)/48258/2025<br>WP(C)/34054/2025 | STATE OF ODISHA<br>SUMITA MAITY<br>VS   | BHASKAR CHANDRA PANDA<br>VS    | //<br>//<br>()                      |
| 249 | D-WP(C)/47701/2025<br>WP(C)/34055/2025 | STATE OF ODISHA<br>KAL KMC PP NO 04 NABRA, MAYURBHANJ<br>VS                               | UPASANA BAL<br>VS              | //<br>//<br>()                      |
|     |  | THE STATE TAX OFFICER, MAYURBHANJ CIRCLE, BALASORE  |                                | //                                  |

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### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------------|-------------------------------------|
| 250 | D-WP(C)/48431/2025<br>WP(C)/34056/2025 | M/S ARUNI STONE CRUSHER AND TRANSPORT SERVICES PRIVATE LIMITED, JAJPUR<br>VS<br>STATE OF ODISHA | PURAVAT KUMAR MUDULI<br>VS      | //<br>0<br>//                       |
| 251 | D-WP(C)/48284/2025<br>WP(C)/34057/2025 | MAMATA YADAV<br>VS<br>THE COLLECTOR-CUM-DIST. MAGISTRATE-CUM-ARBITRATOR, KHURDA                 | SUBHENDU KAR<br>VS              | //<br>0<br>//                       |
| 252 | D-WP(C)/48336/2025<br>WP(C)/34058/2025 | KRUSHNA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR KAR<br>VS        | //<br>0<br>//                       |
| 253 | D-WP(C)/48445/2025<br>WP(C)/34059/2025 | CHINTAMANI PADHAN<br>VS<br>STATE OF ODISHA  | PRAVASH CHANDRA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 254 | D-WP(C)/48340/2025<br>WP(C)/34060/2025 | NARENDRA KUMAR MISHRA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//                       |
| 255 | D-WP(C)/41369/2025<br>WP(C)/34061/2025 | PRATAP BHOI<br>VS<br>STATE OF ODISHA  | PRAMODA KUMAR MISHRA<br>VS      | //<br>0<br>//                       |
| 256 | D-WP(C)/48352/2025<br>WP(C)/34062/2025 | JADUNATH JENA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//                       |
| 257 | D-WP(C)/48409/2025<br>WP(C)/34063/2025 | BASANTA KUMAR RATH<br>VS<br>STATE OF ODISHA   | BISWAJIT MOHAPATRA<br>VS        | //<br>0<br>//                       |
| 258 | D-WP(C)/48432/2025<br>WP(C)/34064/2025 | M/S LIFE LINE MULTI-VENTURES PVT. LTD., BHUBANESWAR<br>VS<br>THE UNION OF INDIA                 | BHABANI PRASAD MOHANTY<br>VS    | //<br>0<br>//                       |
| 259 | D-WP(C)/48416/2025<br>WP(C)/34065/2025 | ENAM HUSSAIN KHAN<br>VS<br>STATE OF ODISHA  | ASWINI KUMAR DASH<br>VS         | //<br>0<br>//                       |
| 260 | D-WP(C)/48429/2025<br>WP(C)/34066/2025 | SANTOSH JENA @ SANTOSH KUMAR JENA<br>VS<br>STATE OF ODISHA                                      | ARJUNA CHARANA BEHERA<br>VS     | //<br>0<br>//                       |
| 261 | D-WP(C)/48526/2025                     | SANJUKTA DEHURY   | KRISHNA CHANDRA SAHU            | //                                  |

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|-----|--|--|-------------------------------|-------------------------------------|
|     | WP(C)/34067/2025                       | VS<br>STATE OF ODISHA                          | VS                            | 0<br>//                             |
| 262 | D-WP(C)/49185/2025<br>WP(C)/34068/2025 | ANANTA CHARAN JENA<br>VS<br>STATE OF ODISHA    | SOUMYA RANJAN MOHANTY<br>VS   | //<br>0<br>//                       |
| 263 | D-WP(C)/49039/2025<br>WP(C)/34069/2025 | GARILA RABI KUMAR<br>VS<br>STATE OF ODISHA     | LAMBODAR PRADHAN<br>VS        | //<br>0<br>//                       |
| 264 | D-WP(C)/48439/2025<br>WP(C)/34070/2025 | GOURANGA CHARAN SWAIN<br>VS<br>STATE OF ODISHA | SUSHANTA KUMAR JOSHI<br>VS    | //<br>0<br>//                       |
| 265 | D-WP(C)/45586/2025<br>WP(C)/34071/2025 | LAXMIDHAR PANDA<br>VS<br>STATE OF ODISHA       | NARAYAN PRASAD PARIJA<br>VS   | //<br>0<br>//                       |
| 266 | D-WP(C)/48623/2025<br>WP(C)/34072/2025 | DEEPAK KUMAR SAHU<br>VS<br>STATE OF ODISHA     | SOURAV DAS<br>VS              | //<br>0<br>//                       |
| 267 | D-WP(C)/48892/2025<br>WP(C)/34073/2025 | DEEPANSU SEKHAR NANDA<br>VS<br>STATE OF ODISHA | HARA PRASAD RATH<br>VS        | //<br>0<br>//                       |
| 268 | D-WP(C)/48387/2025<br>WP(C)/34074/2025 | SUJATA MOHAPATRA<br>VS<br>STATE OF ORISSA      | SURENDRA KUMAR SAHOO<br>VS    | //<br>0<br>//                       |
| 269 | D-WP(C)/44118/2025<br>WP(C)/34075/2025 | Dr. LAXMIDHAR BISWAL<br>VS<br>STATE OF ODISHA  | RITURANJAN CHHOTARAY<br>VS    | //<br>0<br>//                       |
| 270 | D-WP(C)/48511/2025<br>WP(C)/34076/2025 | DEBASIS MOHANTY<br>VS<br>STATE OF ODISHA       | DURGA CHARAN MOHANTY<br>VS    | //<br>0<br>//                       |
| 271 | D-WP(C)/48305/2025<br>WP(C)/34077/2025 | SRIDHAR BHOI<br>VS<br>STATE OF ODISHA          | SUKANTA KUMAR NAYAK (2)<br>VS | //<br>0<br>//                       |
| 272 | D-WP(C)/49037/2025<br>WP(C)/34078/2025 | ANITA CHOPDAR<br>VS                            | LAMBODAR PRADHAN<br>VS        | //<br>0                             |

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### CASES REGISTERED REPORT AS ON :27/11/2025

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|-----|--|---|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/47819/2025<br>WP(C)/34079/2025 | STATE OF ODISHA<br>GURU CHARAN BEHERA<br>VS<br>STATE OF ODISHA              | SIDDHARTH PRASAD MISHRA<br>VS | //<br>//<br>()                      |
| 274 | D-WP(C)/48265/2025<br>WP(C)/34080/2025 | JAGANNATH MAHAPRABHU BIJE SHREEKHETRA, PURI<br>VS<br>STATE OF ODISHA        | TUSAR KUMAR MISHRA<br>VS      | //<br>//<br>()                      |
| 275 | D-WP(C)/41318/2025<br>WP(C)/34081/2025 | SHOBHA PUNJI<br>VS<br>STATE OF ODISHA                                       | DHANANJAYA MUND<br>VS         | //<br>//<br>()                      |
| 276 | D-WP(C)/39782/2025<br>WP(C)/34082/2025 | NIRAKAR GADANAYAK<br>VS<br>STATE OF ODISHA                                  | RAMESH CH. BEHERA<br>VS       | //<br>//<br>()                      |
| 277 | D-WP(C)/49175/2025<br>WP(C)/34083/2025 | M/S R.K.ROUT, CUTTACK<br>VS<br>STATE OF ODISHA                              | SITANSU MOHAN SINGH<br>VS     | //<br>//<br>()                      |
| 278 | D-WP(C)/49177/2025<br>WP(C)/34084/2025 | NOBEL FRANCIS<br>VS<br>STATE OF ODISHA                                      | SITANSU MOHAN SINGH<br>VS     | //<br>//<br>()                      |
| 279 | D-WP(C)/49176/2025<br>WP(C)/34085/2025 | BIPIN KUMAR KAR<br>VS<br>STATE OF ODISHA                                    | SITANSU MOHAN SINGH<br>VS     | //<br>//<br>()                      |
| 280 | D-WP(C)/48909/2025<br>WP(C)/34086/2025 | UPENDRA KUMAR DALAI<br>VS<br>STATE OF ODISHA                                | KISHORE KUMAR MISHRA<br>VS    | //<br>//<br>()                      |
| 281 | D-WP(C)/49184/2025<br>WP(C)/34087/2025 | DURGA PRASAD DASH<br>VS<br>STATE OF ODISHA                                  | ATUL TRIPATHY<br>VS           | //<br>//<br>()                      |
| 282 | D-WP(C)/48807/2025<br>WP(C)/34088/2025 | RAKESH KUMAR NAIK<br>VS<br>BRANCH MANAGER,AXIS BANK,RAM MANDIR SQUARE, BBSR | NALINI KANTA DASH<br>VS       | //<br>//<br>()                      |
| 283 | D-WP(C)/48955/2025<br>WP(C)/34089/2025 | GANGADHAR RATH<br>VS<br>STATE OF ODISHA                                     | SHASHI BHUSAN JENA<br>VS      | //<br>//<br>()                      |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                          | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------------|-------------------------------------|
| 284 | D-WP(C)/48073/2025<br>WP(C)/34090/2025 | MAYADHAR PADHI<br>VS<br>STATE OF ODISHA       | SHAMBHU CHARAN NATH SHARMA<br>VS | //<br>0<br>//                       |
| 285 | D-WP(C)/49189/2025<br>WP(C)/34091/2025 | BIJAY KUMAR SAHOO<br>VS<br>STATE OF ODISHA    | SATYAJIT MOHAPATRA (2)<br>VS     | //<br>0<br>//                       |
| 286 | D-WP(C)/48913/2025<br>WP(C)/34092/2025 | BIJAYA KUMAR MISHRA<br>VS<br>STATE OF ODISHA  | SURYAKANTA DWIBEDI<br>VS         | //<br>0<br>//                       |
| 287 | D-WP(C)/48832/2025<br>WP(C)/34093/2025 | AHALYA PRADHAN<br>VS<br>STATE OF ODISHA       | AMITAV TRIPATHY<br>VS            | //<br>0<br>//                       |
| 288 | D-WP(C)/44016/2025<br>WP(C)/34094/2025 | NISHIPRAVA BEURA<br>VS<br>STATE OF ORISSA     | DEBENDRANATH MISRA<br>VS         | //<br>0<br>//                       |
| 289 | D-WP(C)/48946/2025<br>WP(C)/34095/2025 | BRAJENDRA PANDA<br>VS<br>STATE OF ODISHA      | SAMAPIKA MISHRA<br>VS            | //<br>0<br>//                       |
| 290 | D-WP(C)/48962/2025<br>WP(C)/34096/2025 | SUBASH CHARAN BEHERA<br>VS<br>STATE OF ODISHA | SHASHI BHUSAN JENA<br>VS         | //<br>0<br>//                       |
| 291 | D-WP(C)/48295/2025<br>WP(C)/34097/2025 | ANANTA NARAYAN SAHOO<br>VS<br>STATE OF ODISHA | KUNAL KUMAR SWAIN<br>VS          | //<br>0<br>//                       |
| 292 | D-WP(C)/48994/2025<br>WP(C)/34098/2025 | DEBENDRA NATH MAHANA<br>VS<br>STATE OF ODISHA | BASUDEV PUJARI<br>VS             | //<br>0<br>//                       |
| 293 | D-WP(C)/48963/2025<br>WP(C)/34099/2025 | JADUMANI MALLICK<br>VS<br>STATE OF ODISHA     | SHASHI BHUSAN JENA<br>VS         | //<br>0<br>//                       |
| 294 | D-WP(C)/48306/2025<br>WP(C)/34100/2025 | JANANI MOHANTA<br>VS<br>STATE OF ODISHA       | MAHENDRA KUMAR SAHOO<br>VS       | //<br>0<br>//                       |
| 295 | D-WP(C)/44983/2025                     | ANJAN KUMAR DASH                              | HRUDANANDA MOHAPATRA             | //                                  |

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|-----|--|---|-----------------------------|-------------------------------------|
|     | WP(C)/34101/2025                       | VS<br>STATE OF ODISHA   | VS                          | 0<br>//                             |
| 296 | D-WP(C)/48957/2025<br>WP(C)/34102/2025 | BABAJI CHARAN SAHOO<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS    | //<br>0<br>//                       |
| 297 | D-WP(C)/49193/2025<br>WP(C)/34103/2025 | PADMANAV BEHERA<br>VS<br>STATE OF ODISHA  | AMITAV TRIPATHY<br>VS       | //<br>0<br>//                       |
| 298 | D-WP(C)/48970/2025<br>WP(C)/34104/2025 | BISWANATH PATRA<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS    | //<br>0<br>//                       |
| 299 | D-WP(C)/49054/2025<br>WP(C)/34105/2025 | SUBHASINI JENA<br>VS<br>STATE OF ODISHA   | NIRANJAN PANDA<br>VS        | //<br>0<br>//                       |
| 300 | D-WP(C)/48318/2025<br>WP(C)/34106/2025 | JYOTIRMAYEE SENAPATI @ SAHOO<br>VS<br>SANDEEP KUMAR SENAPATI                          | SRINIBASH SATAPATHY<br>VS   | //<br>0<br>//                       |
| 301 | D-WP(C)/48960/2025<br>WP(C)/34107/2025 | PURNA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS    | //<br>0<br>//                       |
| 302 | D-WP(C)/48961/2025<br>WP(C)/34108/2025 | SHYAM SUNDAR SENAPATI<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS    | //<br>0<br>//                       |
| 303 | D-WP(C)/48375/2025<br>WP(C)/34109/2025 | TATA CAPITAL HOUSING FINANCE LIMITED<br>VS<br>DIST. MAGISTRATE CUM COLLECTOR, KHORDHA | RAMACHANDRA PANIGRAHY<br>VS | //<br>0<br>//                       |
| 304 | D-WP(C)/48969/2025<br>WP(C)/34110/2025 | BAIDHAR PRADHAN<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS    | //<br>0<br>//                       |
| 305 | D-WP(C)/45128/2025<br>WP(C)/34111/2025 | BIRANCHI NARAYAN KHUNTIA<br>VS<br>STATE OF ODISHA                                     | UMAKANT SAHOO<br>VS         | //<br>0<br>//                       |
| 306 | D-WP(C)/49192/2025<br>WP(C)/34112/2025 | MAHENDRA PRUSTY<br>VS   | DEBASHISH KUMAR PANDA<br>VS | //<br>0                             |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------|-------------------------------------|
| 307 | D-WP(C)/49082/2025<br>WP(C)/34113/2025 | UCO BANK, CHOUDWAR BRANCH, CUTTACK<br>ANNAPURNA PATTANAYAK<br>VS<br>STATE OF ODISHA                       | NIKUNJA KUMAR ROUT<br>VS | //<br>//<br>0<br>//                 |
| 308 | D-WP(C)/48968/2025<br>WP(C)/34114/2025 | PRAFULLA KUMAR JENA<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS | //<br>0<br>//                       |
| 309 | D-WP(C)/47436/2025<br>WP(C)/34115/2025 | SHISHIR KUMAR DASMOHAPATRA<br>VS<br>STATE OF ODISHA   | JYOTIRMAY GUPTA<br>VS    | //<br>0<br>//                       |
| 310 | D-WP(C)/47218/2025<br>WP(C)/34116/2025 | NIRANJAN PATRA<br>VS<br>STATE OF ODISHA   | SWAPNA KUMAR OJHA<br>VS  | //<br>0<br>//                       |
| 311 | D-WP(C)/48783/2025<br>WP(C)/34117/2025 | RAJESH KUMAR DAS<br>VS<br>STATE OF ODISHA   | MADAN MOHAN SWAIN<br>VS  | //<br>0<br>//                       |
| 312 | D-WP(C)/48971/2025<br>WP(C)/34118/2025 | BISWANATH DAS<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS | //<br>0<br>//                       |
| 313 | D-WP(C)/47482/2025<br>WP(C)/34119/2025 | SHRASHTA EVENTS AND HOSPITALITY SERVICES, BARIPADA<br>VS<br>THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE | UPASANA BAL<br>VS        | //<br>0<br>//                       |
| 314 | D-WP(C)/48839/2025<br>WP(C)/34120/2025 | MITA SETHI<br>VS<br>INSPECTOR GENERAL OF POLICE, CUTTACK RANGE, CUTTACK                                   | AMITAV TRIPATHY<br>VS    | //<br>0<br>//                       |
| 315 | D-WP(C)/44465/2025<br>WP(C)/34121/2025 | BENU DHAR PRADHAN<br>VS<br>STATE OF ODISHA  | AMITABH MISHRA<br>VS     | //<br>0<br>//                       |
| 316 | D-WP(C)/42980/2025<br>WP(C)/34122/2025 | GIRISH RANJAN SWAIN<br>VS<br>STATE OF ODISHA  | BIKRAM SENAPATI<br>VS    | //<br>0<br>//                       |
| 317 | D-WP(C)/42978/2025<br>WP(C)/34123/2025 | AJAY KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA   | BIKRAM SENAPATI<br>VS    | //<br>0<br>//                       |

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|-----|--|--|--------------------------------|-------------------------------------|
| 318 | D-WP(C)/48700/2025<br>WP(C)/34124/2025 | MAMATA MOHANTY<br>VS<br>STATE OF ODISHA  | ASUTOSH BISWAL<br>VS           | //<br>0<br>//                       |
| 319 | D-WP(C)/42970/2025<br>WP(C)/34125/2025 | AKSHAYA KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                  | BIKRAM SENAPATI<br>VS          | //<br>0<br>//                       |
| 320 | D-WP(C)/37894/2025<br>WP(C)/34126/2025 | KADUA GPLF, PURI<br>VS<br>STATE OF ODISHA                                      | SUKANTA KUMAR DALAI<br>VS      | //<br>0<br>//                       |
| 321 | D-WP(C)/48712/2025<br>WP(C)/34127/2025 | GITA DAS<br>VS<br>STATE OF ODISHA  | ASUTOSH BISWAL<br>VS           | //<br>0<br>//                       |
| 322 | D-WP(C)/42965/2025<br>WP(C)/34128/2025 | SULOCHANA TRIPATHY<br>VS<br>STATE OF ODISHA                                    | BIKRAM SENAPATI<br>VS          | //<br>0<br>//                       |
| 323 | D-WP(C)/49220/2025<br>WP(C)/34129/2025 | OJAHAT ALLI KHAN<br>VS<br>DIRECTOR GENERAL RAILWAY PROTECTION FORCE, NEW DELHI | MANOJA KUMAR KHUNTIA<br>VS     | //<br>0<br>//                       |
| 324 | D-WP(C)/49265/2025<br>WP(C)/34130/2025 | ALOK PAITAL<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//                       |
| 325 | D-WP(C)/47758/2025<br>WP(C)/34131/2025 | GOLAP JENA<br>VS<br>UNION OF INDIA   | LALATENDU SAMANTARAY<br>VS     | //<br>0<br>//                       |
| 326 | D-WP(C)/48430/2025<br>WP(C)/34132/2025 | ABHIMANYU SAHU<br>VS<br>LIFE INSURANCE CORPORATION OF INDIA, MUMBAI            | GOPINATH MISHRA<br>VS          | //<br>0<br>//                       |
| 327 | D-WP(C)/48559/2025<br>WP(C)/34133/2025 | ROHIT KUMAR SINGH<br>VS<br>STATE OF ODISHA                                     | SWAPNIL ROY<br>VS              | //<br>0<br>//                       |
| 328 | D-WP(C)/48019/2025<br>WP(C)/34134/2025 | GOLAM HOSSAIN KHAN<br>VS<br>COLLECTOR, JAGATSINGHPUR                           | SHAIK ABDUL NAYEEM<br>VS       | //<br>0<br>//                       |
| 329 | D-WP(C)/48433/2025                     | M/S.ANNA PURNA AGRICULTURAL AGENCIES, GANJAM                                   | BHABANI PRASAD MOHANTY         | //                                  |

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### CASES REGISTERED REPORT AS ON :27/11/2025

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--|-----------------------------------|-------------------------------------|
|     | WP(C)/34135/2025   | VS   | VS                                | 0                                   |
|     |                    | THE SUPERITENDENT, GST AND CENTRAL EXCISE, BERHAMPUR RANGE-1 |                                   | //                                  |
| 330 | D-WP(C)/49099/2025 | SRIKRUSHNA SWAIN   | KANANBALA ROY CHOUDHURY           | //                                  |
|     | WP(C)/34136/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 331 | D-WP(C)/48078/2025 | BULU JENA  | SAIBRATA RATH                     | //                                  |
|     | WP(C)/34137/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 332 | D-WP(C)/48438/2025 | BISESWAR TUDU  | M.PRATAP @ PRATAP KUMAR MOHAPATRA | //                                  |
|     | WP(C)/34138/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 333 | D-WP(C)/48151/2025 | BIJAYA LAXMI SARANGI   | BADRINARAYAN PANDA                | //                                  |
|     | WP(C)/34139/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 334 | D-WP(C)/49135/2025 | MANMOHAN SETHI   | KANANBALA ROY CHOUDHURY           | //                                  |
|     | WP(C)/34140/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 335 | D-WP(C)/48389/2025 | HRUSHIKESH GHIVELA   | PRAFULLA KUMAR MOHAPATRA          | //                                  |
|     | WP(C)/34141/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ORISSA  |                                   | //                                  |
| 336 | D-WP(C)/48669/2025 | DR.RAJKUMAR NAIK   | SUBHADUTTA ROUTRAY                | //                                  |
|     | WP(C)/34142/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 337 | D-WP(C)/49160/2025 | RAJU PATRA   | KANANBALA ROY CHOUDHURY           | //                                  |
|     | WP(C)/34143/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 338 | D-WP(C)/48400/2025 | G.RAJESWAR REDDY   | LALIT MOHAN MANGARAJ              | //                                  |
|     | WP(C)/34144/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 339 | D-WP(C)/45822/2025 | RASHMI REKHA RAUT  | SANDHYARANI PANI                  | //                                  |
|     | WP(C)/34145/2025   | VS   | VS                                | 0                                   |
|     |                    | STATE OF ODISHA  |                                   | //                                  |
| 340 | D-WP(C)/47821/2025 | HARBANS SINGH JASSAL   | MRUTYUNJAY MOHANTY                | //                                  |
|     | WP(C)/34146/2025   | VS   | VS                                | 0                                   |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--|---|-------------------------------|---------------------------------------|
| 341 | D-WP(C)/49055/2025<br>WP(C)/34147/2025   | SRIKRISHNA INSTITUTE OF EDUCATIONAL TRUST, BHUBANESWAR<br>DR. PURUSOTTAM SWAIN<br>VS<br>STATE OF ODISHA | SUBHADUTTA ROUTRAY<br>VS      | //<br>//<br>()                        |
| 342 | D-WP(C)/49187/2025<br>WP(C)/34148/2025   | SUSIL KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | KANANBALA ROY CHOUDHURY<br>VS | //<br>()<br>//                        |
| 343 | D-ABLAPL/35073/2025<br>ABLAPL/13679/2025 | BISHAL PATTANAIK<br>VS<br>STATE OF ODISHA   | MANAS RANJAN KHATUA<br>VS     | ANGUL SADAR PS /686 /2024<br>()<br>// |
| 344 | D-ABLAPL/36070/2025<br>ABLAPL/13680/2025 | DEEPAK KUMAR MISHRA<br>VS<br>STATE OF ODISHA  | MRITUNJAY BANERJEE<br>VS      | LINGARAJ P.S. /81 /2025<br>()<br>//   |
| 345 | D-ABLAPL/36195/2025<br>ABLAPL/13681/2025 | SURA @ SUREN SAHOO<br>VS<br>STATE OF ODISHA   | MANAS KUMAR CHAND<br>VS       | PARJANG /459 /2025<br>()<br>//        |
| 346 | D-ABLAPL/35945/2025<br>ABLAPL/13682/2025 | MOHANLAL @ MAHANLAL MAJHI<br>VS<br>STATE OF ODISHA  | DHANANJAYA MUND<br>VS         | AMPANI /1 /2025<br>()<br>//           |
| 347 | D-ABLAPL/36076/2025<br>ABLAPL/13683/2025 | RAKESH RANJAN BEHERA<br>VS<br>STATE OF ODISHA   | ASHOK SASMAL<br>VS            | CUTTACK SADAR /841 /2025<br>()<br>//  |
| 348 | D-ABLAPL/35956/2025<br>ABLAPL/13684/2025 | RANJIT SAHU @ CHAKA<br>VS<br>STATE OF ODISHA  | JAYANTA KUMAR MAJHI<br>VS     | BAISINGA /574 /2025<br>()<br>//       |
| 349 | D-ABLAPL/36069/2025<br>ABLAPL/13685/2025 | MOHAMMAD MEREJ @ MD. MERAJ<br>VS<br>STATE OF ODISHA   | SANDEEP RAJ PANDA<br>VS       | TELKOI /50 /2025<br>()<br>//          |
| 350 | D-ABLAPL/36082/2025<br>ABLAPL/13686/2025 | PRIYABRATA BISWAL<br>VS<br>STATE OF ODISHA  | AMLAN MOHANTY<br>VS           | MANGALPUR /143 /2021<br>()<br>//      |
| 351 | D-ABLAPL/36090/2025<br>ABLAPL/13687/2025 | BISWANATH DAS<br>VS<br>STATE OF ODISHA  | JYOTIRMAYA SAHOO<br>VS        | KHURDA MODEL /497 /2025<br>()<br>//   |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT     |
|-----|--|--|------------------------------|---|
| 352 | D-ABLAPL/36085/2025<br>ABLAPL/13688/2025 | GADADHAR OJHA<br>VS<br>STATE OF ODISHA                           | BIPIN KUMAR NAYAK<br>VS      | GOP /342 /2025<br>()<br>//              |
| 353 | D-ABLAPL/36213/2025<br>ABLAPL/13689/2025 | KAILASH CHANDRA MOHANTY<br>VS<br>STATE OF ODISHA                 | SAMARENDRA MOHANTY<br>VS     | BIRIDI PS /111 /2024<br>()<br>//        |
| 354 | D-ABLAPL/36087/2025<br>ABLAPL/13690/2025 | BALARAM PANDA<br>VS<br>STATE OF ODISHA                           | SARTHAK SATAPATHY<br>VS      | RAGHUNATHPUR /80 /2025<br>()<br>//      |
| 355 | D-ABLAPL/36246/2025<br>ABLAPL/13691/2025 | TAPAS JENA<br>VS<br>STATE OF ODISHA                              | ARIJEET MISHRA<br>VS         | KOREI /95 /2019<br>()<br>//             |
| 356 | D-ABLAPL/36088/2025<br>ABLAPL/13692/2025 | PRAMOD PRADHAN<br>VS<br>STATE OF ODISHA                          | JYOTIRMAYA SAHOO<br>VS       | NIRAKARPUR /213 /2025<br>()<br>//       |
| 357 | D-ABLAPL/35250/2025<br>ABLAPL/13693/2025 | BISHNU PRASAD LENKA<br>VS<br>STATE OF ODISHA(VIG.)               | NABA KISHORE GURU<br>VS      | CUTTACK VIGILANCE /61 /2014<br>()<br>// |
| 358 | D-ABLAPL/35288/2025<br>ABLAPL/13694/2025 | SANTANU @ SANTANOO SATYABRATA CHOUDHURY<br>VS<br>STATE OF ODISHA | SANJAY KUMAR MOHANTY 2<br>VS | TIRTOL /550 /2025<br>()<br>//           |
| 359 | D-ABLAPL/36093/2025<br>ABLAPL/13695/2025 | GOPAL SUNDARAY<br>VS<br>STATE OF ODISHA                          | JYOTIRMAYA SAHOO<br>VS       | NIRAKARPUR /265 /2025<br>()<br>//       |
| 360 | D-ABLAPL/36176/2025<br>ABLAPL/13696/2025 | HAZRAT KHAN @ HAZART KHAN<br>VS<br>STATE OF ODISHA               | JAYADEBA BEHERA<br>VS        | BALUGAON P.S. /377 /2025<br>()<br>//    |
| 361 | D-ABLAPL/36157/2025<br>ABLAPL/13697/2025 | DEEPAK KUMAR BISWAL<br>VS<br>STATE OF ODISHA                     | BYOMAKESH TRIPATHY<br>VS     | / /0<br>()<br>//                        |
| 362 | D-ABLAPL/35982/2025<br>ABLAPL/13698/2025 | TAPAN KUMAR MAJHI<br>VS<br>STATE OF ODISHA                       | DEBASNAN DAS<br>VS           | TANGI /390 /2025<br>()<br>//            |
| 363 | D-ABLAPL/36158/2025                      | BASANT KUMAR SAHOO   | BYOMAKESH TRIPATHY           | / /0                                    |

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|-----|--|---|------------------------------|---|
|     | ABLAPL/13699/2025                        | VS<br>STATE OF ODISHA                                 | VS                           | ()<br>//                                |
| 364 | D-ABLAPL/36091/2025<br>ABLAPL/13700/2025 | HIMA CHALA PANDA<br>VS<br>STATE OF ODISHA             | AJIT KUMAR MOHANTY<br>VS     | RENGALI DAM SITE /211 /2025<br>()<br>// |
| 365 | D-ABLAPL/36161/2025<br>ABLAPL/13701/2025 | PABITRA LENKA<br>VS<br>STATE OF ODISHA                | PRAKASH CHANDRA DASH<br>VS   | MAHAKALPARA /300 /2025<br>()<br>//      |
| 366 | D-ABLAPL/35497/2025<br>ABLAPL/13702/2025 | KARUNAKAR DALAI<br>VS<br>STATE OF ODISHA              | SURESH KUMAR PANDA<br>VS     | JAGATPUR /665 /2025<br>()<br>//         |
| 367 | D-ABLAPL/36249/2025<br>ABLAPL/13703/2025 | RAMAKRISHNA TAREI<br>VS<br>STATE OF ODISHA            | SOUBHAGYA KUMAR DASH<br>VS   | NANDIPADA /349 /2025<br>()<br>//        |
| 368 | D-ABLAPL/35769/2025<br>ABLAPL/13704/2025 | SIBIRA KUMAR ROUT<br>VS<br>STATE OF ODISHA            | SUSANTA KUMAR ROUT<br>VS     | KAMAKHYANAGAR /204 /2024<br>()<br>//    |
| 369 | D-ABLAPL/35965/2025<br>ABLAPL/13705/2025 | SAFIUL ALI KHAN @ SK. SAFIUL<br>VS<br>STATE OF ODISHA | RAGHUNATH SINGH<br>VS        | BALASORE SADAR /339 /2025<br>()<br>//   |
| 370 | D-ABLAPL/35837/2025<br>ABLAPL/13706/2025 | TRINATH NAIK<br>VS<br>STATE OF ODISHA                 | BABITA DASH<br>VS            | KANTABANIA PS /168 /2025<br>()<br>//    |
| 371 | D-ABLAPL/35966/2025<br>ABLAPL/13707/2025 | SAFAYAT ALI KHAN @ SK. SAFAT<br>VS<br>STATE OF ODISHA | RAGHUNATH SINGH<br>VS        | BALASORE SADAR /339 /2025<br>()<br>//   |
| 372 | D-ABLAPL/35891/2025<br>ABLAPL/13708/2025 | RAJ KUMAR SAHOO<br>VS<br>STATE OF ODISHA              | RANJAN KUMAR ROUT<br>VS      | JATNI P.S. /59 /2019<br>()<br>//        |
| 373 | D-ABLAPL/35534/2025<br>ABLAPL/13709/2025 | RAJA @ LAXMIKANTA PANDA<br>VS<br>STATE OF ODISHA      | SATYAJIT MOHAPATRA (2)<br>VS | SORO /929 /2025<br>()<br>//             |
| 374 | D-ABLAPL/35749/2025<br>ABLAPL/13710/2025 | PAPU @ SATYENDRA PANDEY<br>VS                         | SUSANTA KUMAR ROUT<br>VS     | DHENKANAL TOWN /170 /2011<br>()         |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|-----|--|---|-------------------------------|--|
| 375 | D-ABLAPL/35938/2025<br>ABLAPL/13711/2025 | STATE OF ODISHA<br>UNA LOKNATH PATRO @ GOPAL<br>VS<br>STATE OF ODISHA         | SIDDHARTH GOUTAM DAS<br>VS    | //<br>BADABAZAR /576 /2025<br>()                               |
| 376 | D-ABLAPL/35874/2025<br>ABLAPL/13712/2025 | STATE OF ODISHA<br>SARAT DAS @ MANGALA<br>VS<br>STATE OF ODISHA               | SATYABRATA DASH<br>VS         | //<br>BHARATPUR PS /758 /2025<br>()                            |
| 377 | D-ABLAPL/36089/2025<br>ABLAPL/13713/2025 | STATE OF ODISHA<br>TUNA @ JITENDRIYA PRADHAN<br>VS<br>STATE OF ODISHA         | SUSHANTA KUMAR PRADHAN<br>VS  | //<br>/ /0<br>J.M.F.C,REAMAL(Debagarh )<br>2(B)CC/0000003/2025 |
| 378 | D-ABLAPL/36034/2025<br>ABLAPL/13714/2025 | STATE OF ODISHA<br>SANTOSH KUMAR SAHOO<br>VS<br>STATE OF ODISHA               | RABINDRA PRASAD PATNAIK<br>VS | //<br>ANGUL TOWN /944 /2025<br>()                              |
| 379 | D-ABLAPL/36256/2025<br>ABLAPL/13715/2025 | STATE OF ODISHA<br>SESHA RANA @ SHESADEV RANA<br>VS<br>STATE OF ODISHA        | BIRAJA PRASANNA DAS<br>VS     | //<br>BONAI /241 /2025<br>()                                   |
| 380 | D-ABLAPL/33684/2025<br>ABLAPL/13716/2025 | STATE OF ODISHA<br>PRAMOD KUMAR GURU<br>VS<br>STATE OF ODISHA                 | AMITAV TRIPATHY<br>VS         | //<br>ITAMATI /389 /2025<br>()                                 |
| 381 | D-ABLAPL/35516/2025<br>ABLAPL/13717/2025 | STATE OF ODISHA<br>RANJAN MAHARANA @ MOHARANA<br>VS<br>STATE OF ODISHA        | SUBODH KUMAR MOHANTY<br>VS    | //<br>DASPALLA /220 /2023<br>()                                |
| 382 | D-ABLAPL/36261/2025<br>ABLAPL/13718/2025 | STATE OF ODISHA<br>KISHORE CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA           | SANJIT MISHRA<br>VS           | //<br>TARASINGI /399 /2025<br>()                               |
| 383 | D-ABLAPL/35915/2025<br>ABLAPL/13719/2025 | STATE OF ODISHA<br>SAROJ KUMAR PADHY<br>VS<br>STATE OF ODISHA                 | BIBHU PRASAD DAS<br>VS        | //<br>B.SINGHPUR /141 /2025<br>()                              |
| 384 | D-ABLAPL/35031/2025<br>ABLAPL/13720/2025 | STATE OF ODISHA<br>SWATHI TULSYAN<br>VS<br>STATE OF ODISHA                    | RUCHI RAJGARHIA<br>VS         | //<br>RAGHUNATHPALI /674 /2025<br>()                           |
| 385 | D-ABLAPL/36262/2025<br>ABLAPL/13721/2025 | STATE OF ODISHA<br>RABINDRA KUMAR DAS @ RABINDRA DAS<br>VS<br>STATE OF ODISHA | RAVI SHANKAR SAMAL<br>VS      | //<br>KEONJHAR TOWN /886 /2025<br>()                           |

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|-----|--|---|----------------------------|--|
| 386 | D-ABLAPL/35536/2025<br>ABLAPL/13722/2025 | HEMA ROUT @ HEMANTA KUMAR ROUT<br>VS<br>STATE OF ODISHA           | SUNIL KUMAR PANDA<br>VS    | JAJPUR SADAR /359 /2025<br>()<br>//      |
| 387 | D-ABLAPL/36381/2025<br>ABLAPL/13723/2025 | SIDDHARTH SANKAR BEHERA<br>VS<br>STATE OF ODISHA                  | SOURAV SUMAN BHUYAN<br>VS  | MAHILA P.S.(BBSR) /355 /2025<br>()<br>// |
| 388 | D-ABLAPL/36280/2025<br>ABLAPL/13724/2025 | BABANA @ BAMADEB PRADHAN<br>VS<br>STATE OF ODISHA                 | BISWAJIT SAHOO<br>VS       | NAYAGARH SADAR /256 /2025<br>()<br>//    |
| 389 | D-ABLAPL/36335/2025<br>ABLAPL/13725/2025 | BIRENDRA BARIK @ BRENDRA<br>VS<br>STATE OF ODISHA                 | PRANAYA SWAIN<br>VS        | ATTABIRA /375 /2025<br>()<br>//          |
| 390 | D-ABLAPL/36337/2025<br>ABLAPL/13726/2025 | LAXMIDHAR DALEI<br>VS<br>STATE OF ODISHA                          | AMITAV TRIPATHY<br>VS      | NAYAGARH SADAR /294 /2025<br>()<br>//    |
| 391 | D-ABLAPL/35596/2025<br>ABLAPL/13727/2025 | NIHAR SINGH @ BISWAJIT SINGH<br>VS<br>STATE OF ODISHA             | AMLAN SHAKTI PAUL<br>VS    | BADAGODA P.S. /631 /2025<br>()<br>//     |
| 392 | D-ABLAPL/36373/2025<br>ABLAPL/13728/2025 | JAGABANDHU SAMAL<br>VS<br>STATE OF ODISHA                         | RASHMI RANJAN MISHRA<br>VS | CHOUDWAR /676 /2025<br>()<br>//          |
| 393 | D-ABLAPL/36377/2025<br>ABLAPL/13729/2025 | BIBEK SAMAL<br>VS<br>STATE OF ODISHA                              | RASHMI RANJAN MISHRA<br>VS | CHOUDWAR /676 /2025<br>()<br>//          |
| 394 | D-ABLAPL/36343/2025<br>ABLAPL/13730/2025 | KRUSHNA MURARI DAS @ KANHA DAS<br>VS<br>STATE OF ODISHA           | AMULYA RATNA PANDA<br>VS   | REMUNA /186 /2025<br>()<br>//            |
| 395 | D-ABLAPL/36422/2025<br>ABLAPL/13731/2025 | DILLIP SATPATHY @ DILLIP KUMAR SATAPATHY<br>VS<br>STATE OF ODISHA | AMIT KUMAR SAA<br>VS       | DUNGURIPALI /224 /2025<br>()<br>//       |
| 396 | D-ABLAPL/36344/2025<br>ABLAPL/13732/2025 | P. BALA<br>VS<br>STATE OF ODISHA                                  | MANGU NANDY<br>VS          | MALKANGIRI /610 /2025<br>()<br>//        |
| 397 | D-ABLAPL/36423/2025                      | RAJENDRA KUMAR SWAIN  | ALOK KUMAR MOHAPATRA       | KANPUR /115 /2025                        |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                    | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------|-------------------------------------|
|     | ABLAPL/13733/2025                        | VS<br>STATE OF ODISHA                   | VS                         | ()<br>//                            |
| 398 | D-ABLAPL/36427/2025<br>ABLAPL/13734/2025 | SESHADEV SWAIN<br>VS<br>STATE OF ODISHA | ALOK KUMAR MOHAPATRA<br>VS | KANPUR /115 /2025<br>()<br>//       |